



**STANDING COMMITTEE ON AGRICULTURE, ANIMAL
HUSBANDRY AND FOOD PROCESSING**
(2021-22)

SEVENTEENTH LOK SABHA

**MINISTRY OF AGRICULTURE AND FARMERS WELFARE
(DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE)**

DEMANDS FOR GRANTS (2022-23) - DEMAND NO.1

THIRTY SEVENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

March, 2022/Chaitra, 1944 (Saka)

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FOOD PROCESSING
(2021-2022)

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MINISTRY OF AGRICULTURE AND FARMERS WELFARE
(DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE)

DEMANDS FOR GRANTS (2022-2023)

Presented to Lok Sabha on 24.03.2022

Laid on the Table of Rajya Sabha on 24.03.2022



LOK SABHA SECRETARIAT
NEW DELHI

March, 2022/Chaitra, 1944 (Saka)

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**COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE, ANIMAL
HUSBANDRY AND FOOD PROCESSING* (2021-22)**

Shri P.C. Gaddigoudar- Chairperson

MEMBERS

LOK SABHA

2. Shri Afzal Ansari
3. Shri Horen Sing Bey
4. Shri Devendra Singh 'Bhole'
5. Shri A. Ganeshamurthi
6. Shri Kanakmal Katara
7. Shri Abu Taher Khan
8. Shri Mohan Mandavi
9. Shri Kinjarapu Ram Mohan Naidu
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RAJYA SABHA

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26. Shri Kailash Soni
27. Shri Ram Nath Thakur
28. Shri Vaiko
29. Shri Harnath Singh Yadav
30. VACANT
31. VACANT

* Standing Committee on Agriculture renamed as Standing Committee on Agriculture, Animal Husbandry and Food Processing vide Para No. 3293, Bulletin Part-II, dated 23.11.2021.

SECRETARIAT

1. Shri Shiv Kumar - Joint Secretary
2. Shri Sundar Prasad Das - Director
3. Shri N. Amarathiagan - Under Secretary
4. Shri Shravan Kumar - Senior Secretariat Assistant

INTRODUCTION

I, the Chairperson, Standing Committee on Agriculture, Animal Husbandry and Food Processing, having been authorized by the Committee to submit the Report on their behalf, present this Thirty Seventh Report on the Demands for Grants (2022-2023) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare).

2. The Committee under Rule 331E(1)(a) of the Rules of Procedure and Conduct of Business in Lok Sabha considered the Demands for Grants (2022-23) of the Department of Agriculture and Farmers Welfare, which were laid on the table of the House on 10 February, 2022. The Committee took evidence of the representatives of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture & Farmers Welfare) at their Sitting held on 22 February, 2022. The Report was considered and adopted by the Committee at their Sitting held on 22 March, 2022.

3. For facility of reference and convenience, the Recommendations/Observations of the Committee have been printed in bold letters in Part-II of the Report.

4. The Committee wish to express their thanks to the Officials of the Department of Agriculture and Farmers Welfare for appearing before the Committee and furnishing the information that they desired in connection with the examination of Demands for Grants of the Department.

5. The Committee would also like to place on record their deep sense of appreciation for the invaluable assistance rendered to them by the officials of Lok Sabha Secretariat attached to the Committee.

NEW DELHI;
22 March, 2022
01 Chaitra, 1944 (Saka)

P.C. GADDIGOUDAR
Chairperson,
Standing Committee on Agriculture,
Animal Husbandry and Food Processing
(v)

Abbreviations	
Abbreviation	Full Form
AE	Actual Expenditure
BE	Budget Estimates
CCEA	Cabinet Committee on Economic Affairs
DAFW	Department of Agriculture and Farmers Welfare
DFI	Doubling of Farmers' Income
EFC	Expenditure Finance Committee
EGoS	Empowered Group of Secretaries
FPOs	Farmer Producer Organizations
FTL	Food Testing Laboratories
GVA	Gross Value Added
GOI	Government of India
IMAC	Inter-Ministerial Approval Committee
ITDP	Integrated Tribal Development Project
ICAR	Indian Council Agricultural Research
MIDH	Mission of Integrated Development of Horticulture
MoSPI	Ministry of Statistics and Programme Implementation
NSSO	National Sample Survey Office
NER	North Eastern Region
NRAA	National Rainfed Area Authority
NMEO (OP)	National Mission for Edible Oils (Oil Palm)
NAFED	National Agricultural Cooperative Marketing Federation of India
NSO	National Statistical Office
NES	North Eastern States
NCDC	National Cooperative Development Corporation
NFSM	National Food Security Mission
PMKSY	Pradhan Mantri Krishi Sinchai Yojana - Per Drop More Crop
RE	Revised Estimates
RKVY	Rashtriya Krishi Vikas Yojana
SCSP	Schedule Cast Sub Plan
SHG	Self Help Group
SAMPADA	Scheme for Agro-Marine Processing & Development of Agro-Processing Clusters
SFC	Standing Finance Committee
SNA	State Nodal Agency
SCPSC	Special Component Plan for Scheduled Castes
TASP	Tribal Area Sub Plan
TSP	Tribal Sub Plan
TRIFED	Tribal Cooperative Marketing Development Federation of India

Part-I

Chapter-I

Overview of Department of Agriculture and Farmers Welfare

Agriculture plays a vital role in India's economy. 54.6 Percent of the total workforce reportedly engaged in Agriculture and Allied Sector Activities (Census 2011) and perhaps accounted for 18.8% (First Advance Estimates) of country's Gross Value Added (GVA) for 2021-22 (at current prices). Given the importance of the Agriculture Sector, Government of India has taken several praiseworthy steps for the development of Agriculture in the Country in a sustainable manner is being given and An impetus in this direction to double the farmers income since 2015-16.

Department of Agriculture and Farmers Welfare (DA&FW) and its Mandate

1.2 The Committee have been informed that the Department of Agriculture and Farmers Welfare (DA&FW) is organized into 28 Divisions, has five Attached Offices and twenty-one subordinate offices which are spread across the country for coordination with State Level Agencies and is responsible for implementation of the Central Sector Schemes in their respective fields. Further, one Public Sector Undertaking, seven Autonomous Bodies, and two Authorities mentioned below are functioning under the administrative control of Department as:

Public Sector Undertakings

1. National Seeds Corporation, New Delhi.

Autonomous Bodies

1. Coconut Development Board, Kochi (Kerala).
2. National Horticulture Board, Gurgaon (Haryana).
3. Small Farmers' Agri Business Consortium, New Delhi.
4. National Institute for Agricultural Extension Management, Hyderabad (A.P).
5. National Institute of Agricultural Marketing, Jaipur (Rajasthan).
6. National Institute of Plant Health Management, Hyderabad (A.P.)

7. National Centre for Cold Chain Development, B-Wing, Janpath Bhawan, New Delhi

Authorities

1. Protection of Plant Varieties and Farmers' Rights Authority, NASC Complex, DPS Marg Opp. Todapur, Delhi-110012.

2. National Rainfed Area Authority, NASC Complex, Dev Prakash Shastri Marg, Pusa, New Delhi- 110012.

1.3 The mandate of the Department as per the Government of India Allocation of Business Rules, 1961 as amended upto 07 February, 2022 as under:

A. DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE (KRISHI EVAM KISAN KALYAN VIBHAG)¹

PART I

The following subjects which fall within List I of the Seventh Schedule to the Constitution of India:

1. Liaison with international Agri-Organisations like Food and Agriculture organisation of the United Nations, handling of CARE goods concerning agriculture, etc.
2. Participation in international conferences, associations and other bodies concerning agriculture and implementation of decisions made thereat.
3. Convention on Locust Control.
4. Plant Quarantine.
5. Industries, the control of which by the Union is declared by Parliament by law to be expedient in Public interest; as far as these relate to:-
 - (a) Development of agricultural industries including machinery, fertilizer and seeds but excluding cotton, ginning and pressing with the limitation that in regard to the development of agricultural industries, including machinery and fertilizer, the functions of the Department of Agriculture and Farmers Welfare do not go further than the formulation of demands and the fixation of targets;
 - (b) Shellac Industry.
6. Agricultural Census.

¹ Modified vide Amendment series no. 317 dated 27.08.2015 and 362 dated 06.07.2021.

7. Omitted².
8. Omitted³.
9. Omitted⁴.
10. Indian People's Natural Calamity Trust⁵.
11. Technology Mission on Oilseeds and Pulses.

PART II

The following subjects which fall within List III of the Seventh Schedule to the Constitution of India (as regards legislation only):

12. Adulteration of agricultural products other than foodstuffs.
13. Economic Planning (Agricultural Economics and Statistics).
14. Professions (excluding Veterinary Practice).
15. Prevention of the extension from one State to another of infectious or contagious diseases or pests affecting plants including locusts.
16. Price control of agricultural commodities except foodgrains, sugar, vanaspati, oil seeds, vegetable oils, cakes and fats, jute, cotton and tea.
17. Administration of the Dangerous Machine (Regulation) Act, 1983 (35 of 1983).

Part III

For the Union Territories the subjects mentioned in Parts I and II above, so far as they exist in regard to these territories and, in addition, to the following subjects which fall within List II of the Seventh Schedule to the Constitution of India:

18. Agriculture (Other than agricultural education and research) protection against pests and prevention of plant diseases.
19. Co-operation in agricultural sector.⁶
20. General Policy relating to the marketing of agricultural produce including pricing, exports etc.
21. Omitted⁷.

² Omitted vide Amendment series no.319 dated 12.09.2015

³ Omitted vide Amendment series no.319 dated 12.09.2015 (Earlier modified vide Amendment series no.288 dated 14.10.2006)

⁴ Omitted vide Amendment series no.319 dated 12.09.2015

⁵ Modified vide Amendment series no. 260 dated 23.02.2002 Page 16 of 196

⁶ Modified vide Amendment series no.319 dated 12.09.2015

⁷ Omitted vide Amendment series no.319 dated 12.09.2015

22. The Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937).⁸
23. Omitted⁹.
24. Omitted¹⁰.
25. Omitted¹¹.
26. Omitted¹².
27. Omitted¹³.
28. Omitted¹⁴.

PART IV

General and Consequential:

29. All Matters relating to international cooperation and assistance in agriculture and allied subjects other than the items of work allocated to Department of Agricultural Research and Education.
30. Agriculture and horticulture.
31. Bio-aesthetic Planning.
32. Agricultural Production-Grow more food
33. Land Reclamation.
34. Infrastructure for post harvest management of agriculture and horticulture.
35. National Land Use and Conservation Board.
36. Development of Cotton, Jute and Sugarcane.
37. Soil Survey in connection with development programmes.
38. Financial assistance to State Soil Conservation Schemes.
39. Projection of demand of fertilizers and manures at all-India, zone or region level; fixation of targets, nutrient-wise, for zones or regions¹⁵.
40. Administration of the Fertilizer (Control) Order, 1957.
41. Monitoring of Pesticides Residues at National Level.
42. Administration of the Insecticides Act, 1968 (46 of 1968).

⁸ Inserted vide Amendment series no. 241 dated 19.12.1998

⁹ Omitted vide Amendment series no.319 dated 12.09.2015

¹⁰ Omitted vide Amendment series no.361 dated 06.07.2021

¹¹ Omitted vide Amendment series no.361 dated 06.07.2021

¹² Omitted vide Amendment series no.361 dated 06.07.2021

¹³ Modified vide Amendment series no.288 dated 14.10.2006 and 361 dated 06.07.2021

¹⁴ Omitted vide Amendment series no.361 dated 06.07.2021

¹⁵ Modified vide Amendment series no. 252 dated 27.09.2000

43. Agricultural Implements and Machinery.
44. Organisation and Development of extension education and training in the country.
45. Omitted.¹⁶
46. Production of oil seeds.
- 46A. Production of plant material, development of nurseries and plantations for bio-fuels including coordination with other Ministries or Departments in this regard.¹⁷
47. Omitted¹⁸.
48. Mechanised Farms.
49. Organic Farming (all matters including development and promotion but excluding matters relating to certification of organic foods/products for export purpose).
50. On Farm Water Management.
51. Omitted¹⁹.
52. All attached and Subordinate Offices or other organisations concerned with any of the subjects specified in this list except the Directorate of Agricultural Aviation.
53. Quality control of fertilizers.
54. National Rainfed Area Authority (NRAA).²⁰
- 54A. All matters relating to Agroforestry except research²¹.

PART V²²

55. Matters relating to damage to crops and co-ordination of relief measures necessitated by drought, hailstorm and pest-attacks, cold wave and frost²³.

¹⁶ Omitted vide Amendment series no.319 dated 12.09.2015

¹⁷ Inserted vide Amendment series no.287 dated 12.07.2006

¹⁸ Omitted vide Amendment series no.319 dated 12.09.2015

¹⁹ Omitted vide Amendment series no.319 dated 12.09.2015

²⁰ Inserted vide Amendment series no.312 dated 21.3.2015 (earlier inserted in erstwhile Planning Commission vide amendment series no.298 dated 17.08.2010)

²¹ Inserted vide Amendment series no.334 dated 06.07.2017

²² Inserted vide Amendment series no.319 dated 12.09.2015

²³ Modified (including entry 56) vide Amendment series no. 260 dated 23.02.2002

56. Matters relating to loss of human life due to drought.
57. Agricultural credit and indebtedness.
58. Crop Insurance.
59. Crop campaigns, crop competitions and farmers organisations including Farmer Producer Organisations.
60. Agricultural Schemes received from States and Union Territories for landless agricultural labour.
61. Setting up of agricultural markets in rural areas²⁴.
62. Warehousing in rural areas including rural godowns²⁵.
63. Schemes for welfare of farmers.

Land Use Statistics

1.4 As per the Land Use Statistics 2018-19, the total geographical area of the country is 328.7 million hectares, of which 139.3 million hectares is the reported net sown area and 197.3 million hectares is the gross cropped area with a cropping intensity of 141.6%. The net area sown works out to be 42.4% of the total geographical area. The net irrigated area is 71.6 million hectares. The details of important parameters of Land Use Statistics for the year 2018-19 are given in the table below:

Details of important parameters of Land Use Statistics for the year 2018-19		
		(thousand hectares)
A) Classification of land		
	Reporting area for land utilisation statistics (1 to 9)	307787
1	Forests	72011
2	Area put to non-agricultural uses	27344
3	Barren & unculturable land	17168

²⁴ Inserted vide Amendment series no. 241 dated 19.12.1998

²⁵ Inserted vide Amendment series no. 242 dated 09.04.1999

4	Permanent pastures & other grazing lands	10376
5	Culturable Wasteland	12219
6	Land under Misc. tree Crops	3154
7	Fallow Land Other than Current Fallows	11633
8	Current Fallow	14531
9	Net Area Sown	139351
	Agricultural Land (5+6+7+8+9)	180888
	Cultivated Land (8+9)	153882
	Cropping Intensity (% of Total cropped Area over Net Area Sown)	141.6

B) Irrigated Area

1	Government Canals	16264
2	Private Canals	165
3	Total Canals (1+2)	16429
4	Tanks	1668
5	Tubewells	34708
6	Other wells	11042
7	Other Sources	7707
	Net Irrigated Area (3+4+5+6+7)	71554
	Gross Irrigated Area	102667
	% of Gross Irrigated Area over Gross Cropped Area	52.03
	% of Net Irrigated Area over Net Area Sown	51.35

C) Area under crops

	Total Foodgrains	126952
	Total Cereals & Millets	99323
	Rice	45416

Wheat	31588
Total Pulses	27629
Total Condiments and Spices	3973
Total Fruits & Vegetables	11303
Total Food Crops	148078
Total Oilseeds	27453
Sugarcane	5540
Cotton	9287
Total non food crops	49242
Total Cropped Area	197320

Source: Directorate of Economics & Statistics, DA&FW

Table-1 Gross Value Added (GVA) of Agriculture & Allied Sector

1.5 As per the First Advance Estimates of National Income, 2021-22 released by National Statistical Office (NSO), Ministry of Statistics & Programme Implementation, the agriculture and allied sectors contributed approximately 18.8 % of India's GVA at current prices during 2021-22. GVA of agriculture and allied sectors and its share in total GVA of the country at current prices during the last 6 years is as follows:

(Rs. In Crore)

Items	Years					
	2016-17	2017-18\$	2018-19#	2019-20@	2020-21*	2021-22**
GVA of Agriculture and Allied Sectors	2518662	2829826	3016277	3394033	3616523	3945411
Per cent to total GVA	18.0	18.3	17.6	18.4	20.2	18.8

Source: National Statistical Office, MoSPI

Note: \$ Third Revised Estimates, # Second Revised Estimate, @ First Revised Estimates, * As per Provisional Estimates of 2021

**As per First Advance Estimates of National Income, 2021-22 released on 7th, Jan 2022

Table-2 GROWTH IN GVA OF AGRICULTURE AND ALLIED SECTORS

Growth (over the previous year) in the total GVA of the Economy and that in the GVA of agriculture and allied sectors at 2011-12 basic prices is given below:

(in percent)

Year	Total Economy	Agriculture & Allied Sector	Crops	Livestock	Forestry & Logging	Fishing
2016-17	8.0	6.8	5.3	10.0	5.5	10.4
2017-18\$	6.2	6.6	5.4	7.9	5.4	15.2
2018-19 #	5.9	2.6	-1.6	8.5	7.9	9.0
2019-20@	4.1	4.3	4.0	7.0	0.3	1.0
2020-21*	-6.2	3.6	Will be released in 31st January, 2022			
2021-22**	8.6	3.9	Will be released in January, 2023			

Source: National Statistical Office, MoSPI

Note: \$ Third Revised Estimates, # Second Revised Estimate, @ First Revised Estimates,* As per Provisional Estimates of 2021

**As per First Advance Estimates of National Income, 2021-22 released on 7th, Jan 2022

Capital Formation in Agriculture and Allied Sectors

1.6 Gross Capital Formation (GCF) in agriculture and allied sectors relative to GVA in this sector has been showing a fluctuating trend from 14.7 per cent in 2015-16 to 15.9 per cent in 2019-20 .The percentage share of GCF of agriculture & allied sector to GVA of Agriculture & Allied Sector from 2015-16 to 2019-20 at 2011-12 basic prices is given in table below:

Table 3: Gross Capital Formation (GCF) in Agriculture and Allied Sectors relative to Gross Value Added (GVA) at 2011-12 basic prices

Year	GCF of Agriculture & Allied Sector	of GVA of Agriculture & Allied Sector	GCF of Agriculture & Allied Sector as percentage of GVA of Agriculture & Allied Sector
------	------------------------------------	---------------------------------------	--

	(Rs. In Crore)	(Rs. In Crore)	(in %)
2015-16	237648	1616146	14.7
2016-17	267153	1726004	15.5
2017-18	272321	1840023	14.8
2018-19	294095	1887145	15.6
2019-20	312518	1968571	15.9

Source: National Statistical Office, Ministry of Statistics and Programme Implementation, released on 29th January, 2021

*: Third Revised Estimates; #: Second Revised Estimates; @ : First Revised Estimates

New Initiative

1.7 Development of Real Time Crop forecasting (RTCF) system has been initiated. Under the project, an integrated portal is proposed to be developed by integrating the diversity of data sets and methodologies or harmonizing various divisions/ organizations with the use of advance digital technology. Monthly Crop Forecasts are proposed to be released from the data collected through the portal. A Task Force has been constituted under the Co-chairmanship of ADG (Statistics), DA&FW & Sr.ESA, DES for development of the system in a time-bound manner.

Rainfall 2021-22

Monsoon Rainfall (June – September)

1.8 The cumulative rainfall in the country during the monsoon season i.e. 01st June to 30th September, 2021 has been lower by 1% than the Long Period Average (LPA). Rainfall in the four broad geographical divisions of the country during the above period has been higher than LPA by 11% in South Peninsula, by 4% in Central India but lower than LPA by 12% in East & North East India and by 4% in North-West India. Out of 36 meteorological sub-divisions, 10 met subdivisions in the country had received large excess/excess rainfall, 20 met subdivisions received normal rainfall and 6 met subdivisions received deficient

rainfall. Out of 694 districts for which rainfall data available, 37(5%) districts received large excess rainfall, 139(20%) districts received excess rainfall, 357(52%) districts received normal rainfall, 153(22%) districts received deficient rainfall and 8(1%) districts received large deficient rainfall.

Post-Monsoon (October - December)

1.9 During the post-monsoon season (1st October to 10th November, 2021) country received rainfall which was 29% higher than the LPA. Out of 36 meteorological subdivisions, 22 received large excess/excess rainfall, 7 received normal rainfall and 7 met subdivisions received deficient/large deficient rainfall.

Foodgrains Production Scenario in the Country

1.10 As per Fourth Advance Estimates for 2020-21, total Foodgrains production in the country is estimated at 308.65 million tonnes which is higher by 11.14 million tonnes than the production of foodgrains during 2019-20. Further, the production during 2020-21 is higher by 29.77 million tonnes than the previous five years' (2015-16 to 2019-20) average production of foodgrains. A table showing details regarding area of production and yield in respect of major crops during 2018-19, 2019-20 and 2020-21 as furnished by the Department of Agriculture and Farmers Welfare is as follows:

Crops	Area (Lakh hectare)			Production (Million Tonnes)			Yield (kg/hectare)		
	2018-19	2019-20	2020-21*	2018-19	2019-20	2020-21*	2018-19	2019-20	2020-21*
Rice	441.56	436.62	450.67	116.48	118.87	122.27	2638	2722	2713
Wheat	293.19	313.57	316.15	103.60	107.86	109.52	3533	3440	3464
Nutri / Coarse cereals	221.46	239.88	238.28	43.06	47.75	51.15	1944	1991	2146
Pulses	291.56	279.87	288.33	22.08	23.03	25.72	757	823	892
Foodgrains	1247.77	1269.95	1293.43	285.21	297.50	308.65	2286	2343	2386
Oilseeds	247.94	271.39	287.88	31.52	33.22	36.10	1271	1224	1254
Sugarcane	50.61	46.03	48.57	405.42	370.50	399.25	80105	80497	82205
Cotton@	126.14	134.77	130.07	28.04	36.07	35.38	378	455	462
Jute & Mesta#	7.05	6.73	6.63	9.82	9.88	9.56	2508	2641	2595

* 4th advance estimates

@ Production in million bales of 170 kg each

Production in million bales 180 Kg. each.

1.11 As per the First Advance Estimates for 2021-22 (Kharif Only), total foodgrains production in the country is estimated at 150.50 million tonnes which is higher by 12.71 million tonnes than the average foodgrains production of previous five years' (2015-16 to 2019-20).

1.12 The Committee sought to know about the likely production scenario in the Country in regard to i) Food-grains ii) Oilseeds, iii) Sugarcane, iv) Cotton, v) Jute & Mesta during 2022-23 and next two financial years against the likely domestic demand. In this regard, the Department of Agriculture stated:

"In order to enhance the production of foodgrains, pulses, oilseeds, sugarcane, cotton, jute and mesta, the Department of Agriculture & Farmers Welfare (DA&FW) is implementing National Food Security Mission (NFSM) for the promotion of the crops like rice, wheat, pulses, coarse cereals, nutri cereals, cotton, jute & mesta, sugarcane and oilseeds during 2021-22. Assuming normal agro-climatic conditions during 2022-23 and next two years, the production of these crops have been estimated/projected. The demand and supply projection for 2022-23 to 2024-25 is based on the NITI Aayog report 'Demand and Supply Projection Towards 2033 on Crops, Livestock, Fisheries and Agricultural Inputs' for food-grains & pulses. The excess production of cotton, sugar and jute are exported. The projection of demand and production are as under:

Projection of Demand and Production of Pulses foodgrains etc.

(in Million Tonnes)

Crops	Estimates for 2022-23		Estimates for 2023-24		Estimates for 2024-25	
	Demand	Production	Demand	Production	Demand	Production
Pulses	27.45	27.68	28.18	28.30	28.91	28.93
Foodgrains	284.94	321.44	289.84	326.73	294.75	332.02
Sugarcane	*	440.21	*	461.17	*	482.13
Cotton [^]	*	35.49	*	37.18	*	38.87
Jute & Mesta [^]	*	8.61	*	9.02	*	9.43
Oilseeds	64.53*	43.89	67.61*	47.36	70.69*	51.06

[^]in million bales

*The surplus production is being exported.

Note: The production estimates of cotton and jute are based on the demand projected in balance sheet of Ministry of Textiles for 2021-22 estimates with 5% growth for next 3 years and for sugarcane, the estimates of production is based on production of 2021-22 released by Ministry of Agriculture & Farmers Welfare.

* Figure of the demand as per the record of documents of NITI Aayog (Demand and supply projections towards 2033 on crops, Livestock, Fisheries, and Agricultural inputs" for the year 2021-22 and 2028-29.

1.13 On being asked by the Committee whether any strategy / Road-Map has been adopted by the Department to ensure the required production-increase and self-sufficiency in respect of above major crops, the reply of the Department is as follows :

"The production of foodgrains viz., rice, wheat, coarse cum nutri cereals, sugarcane, cotton (except Pulses) is sufficient to meet the domestic demand. The surplus crops production is exported. However, the gap in the domestic demand & supply of pulses are met through imports which is only 10-12% of production. Under the centrally sponsored scheme of National Food Security Mission (NFSM)- foodgrains, commercial crops and oilseeds, the strategy is to make available new High Yielding Varieties, Hybrids to the farmers in a sustainable manner. For this, the scheme provides incentives for strengthening of seed production chain from breeder seed production, procurement to distribution of certified seeds. The scheme also provides support for research and development of seeds, advance production & protection technologies and its demonstration at farmers' field for expeditious adoption and critical inputs like water saving devices, machinery/implements etc.

The Department also ensures flexibility to the states to undertake crop production programmes under Rashtriya Krishi Vikas Yojana (RKVY). To utilize the rice fallows, the Department is implementing a programme for promotion of pulses in 11 states to utilize the kharif fallow during rabi season, besides promotion of inter-cropping of pulses. The states are also advised to diversify area with excess production to more remunerative alternative crops including horticulture.

In view of the persistently high import of edible oil, increase in oil production has been a priority for the Government. The Government is promoting the production and productivity of oilseeds through the centrally sponsored scheme of National Food Security Mission: Oilseeds (NFSM-Oilseeds) from 2018-19 onwards in all districts of India.

Recently, the Government has also launched a separate Mission for Oil Palm, which is the National Mission for Edible Oils (Oil Palm) - NMEO (OP) to promote oil palm cultivation for making the country Aatamnirbhar in edible oils with special focus on North-Eastern States and Andaman and Nicobar Islands. The total cost for the schemes of NMEO-OP has been approved at Rs. 11,040 crore with Rs. 8844 crore as Government of India share and Rs. 2196 crore as States share.

Both NFSM- Oilseeds and NMEO (OP) are being implemented in the country with the objective of augmenting the availability of edible oils by increasing the production and productivity of oilseeds and oil palm and reducing the import burden.

Edible Oil Import

In view of the persistently high import of edible oil, increase in oil production has been a priority for the Government. The Government is promoting the production and productivity of oilseeds through the centrally sponsored scheme of National Food Security Mission: Oilseeds (NFSM-Oilseeds) from 2018-19 onwards in all districts of India."

1.14 The Department was asked as to whether any Institutional Mechanism at present is in place to set advance targets for different crops during an approaching cultivation-season of a State / Union territory / Region in order to prevent excess or lower production in the country, the Committee, were replied as under :

"The Department organizes National Conference on Kharif, Rabi and Summer/Zaid campaign every year before the commencement of respective crop season with all stakeholders including States/UTs and line Ministries/Departments. The targets for ensuing seasons are discussed and finalized. In addition, the Department releases targets for the production of the crops just prior to the commencement of agriculture season, considering the production trends of preceding seasons and strategy adopted for the production of crops. "

Gross Value Added (GVA) by Agriculture & Allied Sector

1.15 As per the First Advance Estimates of National Income, 2021-22 released by National Statistical Office (NSO), Ministry of Statistics & Programme Implementation, the Agriculture and Allied Sectors contributed approximately 18.8 % of India's GVA at current prices during 2021-22. GVA of agriculture and allied sectors and its share in total GVA of the country at current prices during the last six years is as:

(Rs. in Crore)

Items	Years					
	2016-17	2017-18\$	2018-19#	2019-20@	2020-21*	2021-22**
GVA of Agriculture and Allied Sectors	2518662	2829826	3016277	3394033	3616523	3945411
Per cent to total GVA	18.0	18.3	17.6	18.4	20.2	18.8

Source: National Statistical Office, MoSPI

Note: \$ Third Revised Estimates, # Second Revised Estimate, @ First Revised Estimates,* As per Provisional Estimates of 2021

**As per First Advance Estimates of National Income, 2021-22 released on 7th, Jan 2022

1.16 The Department of Agriculture and Farmers Welfare on being asked about the specific targets of GVA, if any, for the Agriculture and Allied Sector for 2022-23, furnished reply that Gross Value Added (GVA) of Agriculture & Allied sector is being compiled and released by National Statistical Office (NSO), Ministry of Statistics and Programme Implementation (MoSPI). Till January 2022, MoSPI has come out with GVA data for 2020-21.

Demands for Grants (2022-23) - Demand No.1

1.17 The Detailed Demands for Grants (2022-23) of the Department of Agriculture and Farmers Welfare were presented to Parliament on 10 February, 2022. The Budget Estimates (BE) of Demand No.1 pertaining to the Department of Agriculture and Farmers Welfare for the year 2022-23 is Rs.124000 Crore. The Committee have examined, in-depth, the Demands for Grants of the Department for the year 2022-23 and these details are given in the succeeding Chapters of the Report. The Observations / Recommendations of the Committee are presented at the end of the Report. The Committee expect the Department of Agriculture and Farmers Welfare to take the Committee's observations / recommendations seriously and act on them expeditiously and furnish action taken replies in respect of the observations / recommendations made in the Report within three months from the date of presentation of this Report.

Summary of Demand for Grants 2022-2023

1.18 Department of Agriculture and Farmers' Welfare has been allocated Rs. 124000.00 Crore for financial year 2022-23 under Demand No. 1. Allocation of funds under different heads of accounts along-with actual for 2020-21, BE & RE for 2021-22, and BE 2022-23 are as under:-

		Revenue	Capital	Total	<i>(In ₹ Crore)</i>
	<i>Charged :</i>	
	<i>Voted :</i>	123960.75	39.25	124000.00	
	Major Head	2020-21 Actuals	2021-22 Budget Estimates	2021-22 Revised Estimates	2022-23 Budget Estimates
REVENUE SECTION					
	Secretariat-Economic Services	3451 131.81	147.28	154.45	163.40
	Crop Husbandry	2401 79674.14	78413.49	83417.08	80137.34
	Soil and Water Conservation	2402 26.26	28.30	29.35	30.10
	Agricultural Financial Institutions	2416 17789.72	17679.14	14609.38	17612.14
	Co-operation*	2425 379.15	343.57	367.30	---
	Other Agricultural Programmes	2435 529.62	1089.90	524.27	2204.30

North Eastern Areas	2552	---	12242.70	11731.80	12332.60
Grants-in-aid to State Governments	3601	9951.61	12667.66	7178.28	11286.04
Grants-in-aid to Union Territory Governments	3602	118.41	349.53	245.78	194.83
Total-Revenue Section		108600.72	122961.57	118257.69	123960.75
CAPITAL SECTION					
Capital Outlay on Crop Husbandry	4401	21.80	54.50	35.05	37.75
Capital Outlay on Other Agricultural Programmes	4435	---	1.50	1.50	1.50
Total-Capital Section		21.80	56.00	36.55	39.25
GRAND TOTAL		108622.52	123017.57	118294.24	124000.00
<i>Note: The above estimates do not include the recoveries shown below which are adjusted in reduction of expenditure</i>					
Revenue Section					
Crop Husbandry	2401	-180.56
Soil and Water Conservation					
Other Agricultural Programmes Secretariat-Economic Services	2402	-0.01			
	2435	-0.04			
	3451	-8.42			
Grants-in-aid to State Governments	3601	-147.58
Grants-in-aid to Union Territory	3602	-13.08
Total-Revenue Section		-349.69
<i>The expenditure provisions, net of the above recoveries, will be as under:</i>					
	Revenue	108251.03	122961.57	118257.69	123960.75
	Capital	21.80	56.00	36.55	39.25
	Total	108272.83	123017.57	118294.24	124000.00

* From 2022-23, this component will be covered under M/o Cooperation

1.19 When asked by the Committee to provide details of the proportion of Budgetary Allocations made in favour of the Department out of the total Budget of the Government of India during the last three financial years and their comparison with other important Ministries/Departments, the Department has submitted:

"Government of India has taken several progressive policy decisions to augment production and income of farmers. The positive trends are visible. The Government aims to promote delivery of digital and high-tech services to farmers and for using technology for crop assessment, digitization of and

records, spraying of pesticides etc. Further, Capital channelization into agriculture sector has been given priority. As seen in the table below, Agriculture has higher share of total budget of Government vis-a-vis other Departments.

(Rs. in crore)

Ministry/Deptts	2019-20	2020-21	2021-22	2022-23
Department of Agriculture, and Farmers Welfare	130485.21	134399.77	123017.57	124000.00
% Share of Deptt. w.r.t Total Central Plan	4.68	4.41	3.53	3.14
Department of Fertilizers	80035.00	71345.00	80011.39	105262.23
% Share of Deptt. w.r.t Total Central Plan	2.87	2.34	2.29	2.67
Department of School Education and Literacy	56536.63	59845.00	54873.66	63449.37
% Share of Deptt. w.r.t Total Central Plan	2.02	1.96	1.57	1.61
Department of Health and Family Welfare	62659.12	65011.80	71268.77	83000.00
% Share of Deptt. w.r.t Total Central Plan	2.24	2.13	2.04	2.10
Ministry of Housing and Urban Affairs	48032.17	50039.90	54581.00	76549.46
% Share of Deptt. w.r.t Total Central Plan	1.72	1.64	1.56	1.94
GOI'S Total Budget Outlays	2786349.45	3042230.09	3483235.63	3949408.67

Analysis of Demands for Grants - Demand No.1

1.20 On being asked by the Committee to provide information regarding demand and actual allocations by the Ministry of Finance and the difference between, the two, Scheme-wise, for the last 3 Financial Years and the current year Demands for Grants, the Department has submitted:-

"Proposed Allocations Schemes-wise, *vis-a-vis* the Actual Allocations provided by the Ministry of Finance and the difference between the two, Scheme-wise, for the last 3 Financial Years and the current year Demands for Grants may be seen at Annexure-I."

1.21 When the Committee asked how the Department will implement its Schemes during 2022-23 with less allocation as compared to 2021-22, the Department has submitted :-

"The allocation for 2021-22 is Rs. 123017.57 crore at BE stage and Rs. 118294.24 crore at RE Stage. Despite carving out of a separate Ministry of Cooperation from Ministry of Agriculture, Cooperation & Farmers Welfare, allocation for Department of Agriculture & Farmers Welfare (excluding Cooperation) is Rs. 124000 crore. Hence, Budgetary Allocation is higher as compared to BE & RE (2021-22) despite the fiscal strain induced by the COVID-19 pandemic."

1.22 Out of Rs.118294.24 Crore allocated at RE Stage (2021-22) only Rs. 93236.22 Crore (as on 28.01.2022) has been utilized by the Department. When the Committee asked to give the reasons for not utilizing the full allocated funds and the latest information w.r.t. to Actual Utilization during 2021-22, the Department has submitted:

"Up to 17.02.2022, Rs. 95070.29 crore has been spent which is 80.37% of RE of Rs. 118294.24 crore. Taking into account the proposals in the pipeline, the Department is likely to utilise the entire budget during current FY 2021-22, except the quota allocated under mandatory provision for NE States where the utilisation is restricted on account of low cultivable area, non-release of matching share by States and community landholding instead of individual landholding, expenditure position as on 17.02.2022 may be seen as under:

(Rs. in Crore)

Sl. No	Name of Scheme/Description	BE 2021-22	RE 2021-22	Expenditure upto Decem-ber-	Expenditure in the Last Quarter (2021-	Progres sive Expendi ture upto	%age of Expendi ture over BE	%age of Expendi ture over RE
.								

				2021	22 (provisi onal)	17.02.2 022 (Provisi onal)		
	1	2	3	4	5	6	7	8
1	Establishment Expenditure	-	-	-	-	-	-	-
I	Secretariat	147.28	154.45	110.57	12.64	123.21	83.66%	79.77%
II	International Cooperation	49.69	49.69	2.16	31.43	33.59	67.60%	67.60%
III	Other Attached and Subordinate Offices	360.50	723.56	240.78	31.58	272.36	75.55%	37.64%
	TOTAL - ESTABLISHMENT EXPENDITURE	557.47	927.70	353.51	75.65	429.16	76.98%	46.26%
2	Central Sector Schemes	-	-	-	-	-	-	-
I	Crop Insurance Scheme /Pradhan Mantri Fasal Bima Yojana	16000.00	15989.39	6718.61	3000.18	9718.79	60.74%	60.78%
II	Interest Subsidy for Short Term Credit to Farmers	19468.31	18142.30	8222.76	3765.09	11987.85	61.58%	66.08%
III	Market Intervention Scheme and Price Support Scheme (MIS-PSS)	1500.50	3595.61	1009.82	0.00	1009.82	67.30%	28.08%
IV	Pradhan Mantri Annadata Aay Sanrakshan Yojna (PM-AASHA)	400.00	1.00	0.00	0.00	0.00	0.00%	0.00%
V	Distribution of Pulses to State/Union Territories for Welfare Schemes	300.00	50.00	0.00	0.00	0.00	0.00%	0.00%
VI	Promotion of Agriculture Mechanization for in-situ Management of Crop residue	700.00	700.00	691.12	0.18	691.30	98.76%	98.76%
VII	Pradhan Mantri Kisan Samman Nidhi (PM-Kisan)*/ **	65000.00	67500.00	66230.90	-445.64	65785.26	101.21%	97.46%
VII I	Pradhan Mantri Kisan Man Dhan Yojana	50.00	0.50	0.00	0.00	0.00	0.00%	0.00%
IX	Formation and Promotion of 10.000 Farmer Producer Organizations (FPOs)	700.00	250.00	21.15	63.49	84.64	12.09%	33.86%
X	Agriculture Infrastructure Fund (AIF)	900.00	200.00	10.51	2.23	12.74	1.42%	6.37%
	TOTAL - CENTRAL SECTOR SCHEMES	105018.81	106428.80	82904.87	6385.53	89290.40	85.02%	83.90%
3	Other Central Sector Expenditure	-	-	-	-	-	-	-
	Stautory and Regulatory Bodies	-	-	-	-	-	-	-
I	Protection of Plant Varieties and Farmers Rights Authority	4.70	3.00	2.50	0.00	2.50	53.19%	83.33%
	Autonomous Bodies	-	-	-	-	-	-	-
II	National Institute of Plant Health Management	9.82	6.00	6.35	0.00	6.35	64.66%	105.83%
III	National Institute of Agricultural Extension Management (MANAGE)	7.77	5.00	3.89	1.11	5.00	64.35%	100.00%
IV	National Council for Cooperative Training	6.57	30.30	6.57	0.00	6.57	100.00%	21.68%
V	Chaudhary Charan Singh National Institute of Agricultural Marketing	4.24	4.24	2.50	0.00	2.50	58.96%	58.96%
	TOTAL - OTHER CENTRAL SECTOR EXPENDITURE	33.10	48.54	21.81	1.11	22.92	69.24%	47.22%
4	Centrally Sponsored Schemes	-	-	-	-	-	-	-
I	Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	4000.00	2000.00	749.05	30.13	779.18	19.48%	38.96%
	Green Revolution	-	-	-	-	-	-	-

I	Rashtriya Krishi Vikas Yojna	3712.4 4	2000.0 0	1035.49	127.10	1162.59	31.32%	58.13%
II	National Food Security Mission	2096.0 0	1540.0 0	463.82	254.00	717.82	34.25%	46.61%
III	National Project on Organic Farming	12.00	6.00	0.04	0.00	0.04	0.33%	0.67%
IV	Organic Value Chain Development for North East Region	200.00	174.81	70.73	15.70	86.43	43.22%	49.44%
V	National Project on Soil Health and Fertility	315.00	100.00	0.08	0.14	0.22	0.07%	0.22%
VI	Rainfed Area Development and Climate Change	180.00	110.00	37.91	2.63	40.54	22.52%	36.85%
VII	Paramparagat Krishi Vikas Yojana	450.00	100.00	2.43	38.35	40.78	9.06%	40.78%
VII I	National Project on Agro- Forestry	34.00	20.00	8.37	0.00	8.37	24.62%	41.85%
IX	National Mission on Horticulture	2385.0 0	1594.0 0	566.95	65.27	632.22	26.51%	39.66%
X	Sub- Mission on Seed and Planting Material	448.00	310.00	50.07	45.12	95.19	21.25%	30.71%
XI	Sub- Mission on Plant Protection and Plant Quarantine	45.00	31.00	18.43	0.11	18.54	41.20%	59.81%
XII	Sub - Mission on Agriculture Extension	1173.7 5	924.00	416.33	137.19	553.52	47.16%	59.90%
XII I	Information Technology	50.00	55.19	15.64	8.15	23.79	47.58%	43.11%
XI V	Sub- Mission on Agriculture Mechanisation	1050.0 0	850.00	526.49	132.62	659.11	62.77%	77.54%
XV	Integrated Scheme on Agriculture Census and Statistics	374.00	267.00	196.02	19.58	215.60	57.65%	80.75%
XV I	Integrated Scheme on Agricultural Cooperation	373.00	373.00	90.43	0.00	90.43	24.24%	24.24%
XV II	Integrated Scheme on Agriculture Marketing	410.00	264.20	103.30	82.46	185.76	45.31%	70.31%
XV III	National Bamboo Mission	100.00	70.00	14.55	3.13	17.68	17.68%	25.26%
XI X	National Mission on Edible Oils (Oil Palm)	0.00	100.00	0.00	0.00	0.00	0.00%	0.00%
	Total - Green Revolution	13408. 19	8889.2 0	3617.08	931.55	4548.63	33.92%	51.17%
	TOTAL - CENTRALLY SPONSORED SCHEMES	17408. 19	10889. 20	4366.13	961.68	5327.81	30.61%	48.93%
	GRAND TOTAL (1+2+3+4)	12301 7.57	11829 4.24	87646.3 2	7423.97	95070.2 9	77.28%	80.37%

1.23 During the course of evidence, the Secretary of the Department added:

“The budget estimate of our Department for the year 2022-23 is Rs 1,24,000 crore. The main focus of the Department is to supplement the income of the farmer, to make a plan for mitigation of the risk he faces during farming. If he has to take money on interest for some reason, then by providing him some subsidy and providing such facility to the farmer, so that he can help him by capital assets especially infrastructure, which is needed in agriculture and technology. As mentioned earlier, the budget of

the Department, last year's expenditure was about Rs 1 lakh 8 thousand crore, which was more than the previous year.”

Surrender of Funds

1.24 The Committee desired to know the Scheme-wise details thereof including the percentage utilization as against this Budgetary Allocation alongwith the reasons for surrendering the funds, year-wise, the Department has submitted:-

(Scheme + Non-Scheme)							
Surrender of Funds during 2019-20							
<i>(Rs. In lakh)</i>							
S. No.		BE 2019-20	Supplementary	Reappropriation (+/-)	Provision Available	Final Requirement	Surrender
1	Secretariat	18297.00	0.00	538.51	18835.51	17584.77	-1250.74
2	Interest Subsidy	1800000.00	1.00	-6555.00	1793446.00	1621983.26	-171462.74
3	Pradhan Mantri Fasal Bima Yojna (NCIP)	1400000.00	0.00	-431.34	1399568.66	1264067.14	-135501.52
4	Pradhan Mantri Krishi Sinchai Yojna	350000.00	0.10	8499.90	358500.00	275040.00	-83460.00
5	Implementation of MIS/PSS	300000.00	0.00	-1080.00	298920.00	200460.00	-98460.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	60000.00	0.00	0.00	60000.00	59429.00	-571.00
7	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)	150000.00	0.00	-790.00	149210.00	31318.00	-117892.00
8	Distribution of Pulses to state/ union territories for Welfare Schemes	80000.00	0.00	-399.70	79600.30	73389.52	-6210.78
9	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	7500000.00	0.00	-11063.90	7488936.10	4985706.30	-2503229.80
10	PM-KISAN - Pension	90000.00	0.00	0.00	90000.00	12500.00	-77500.00
11	GREEN REVOLUTION	1300224.00	7.90	11281.53	1311513.43	1055281.61	-256231.82
11.1	Rashtriya Krishi Vikas Yojna	374500.00	0.40	0.00	374500.40	316114.23	-58386.17
11.2	KRISHONNANTI	925724.00	7.50	11281.53	937013.03	739167.38	-197845.65

	YOJNA						
11.2.1	<i>Integrated Development of Horticulture</i>	223457.00	0.70	-2357.05	221100.65	135172.24	-85928.41
11.2.2	<i>National Project on Organic Farming</i>	1923.00	0.00	-121.63	1801.37	1664.02	-137.35
11.2.3	<i>National Project on Soil & Health Fertility</i>	33395.00	0.00	0.00	33395.00	17394.71	-16000.29
11.2.4	<i>Organic Value Chain for North East</i>	16000.00	0.70	1499.30	17500.00	10540.29	-6959.71
11.2.5	<i>Mission for Sustainable Agriculture (RADP)</i>	25000.00	0.10	1448.60	26448.70	18902.42	-7546.28
11.2.6	<i>Soil and Land Use Survey of India</i>	2870.00	0.00	0.00	2870.00	2727.52	-142.48
11.2.7	<i>Paramparagat Krishi Vikas Yojna</i>	32500.00	0.00	-703.70	31796.30	28929.00	-2867.30
11.2.8	<i>National Project on Agro-Forestry</i>	5000.00	1.00	-337.75	4663.25	3162.85	-1500.40
11.2.9	<i>National Bamboo Mission</i>	15000.00	0.10	0.00	15000.10	9253.85	-5746.25
11.2.10	<i>Sub-Mission on Agriculture Extension</i>	97098.00	1.30	3487.70	100587.00	96021.16	-4565.84
11.2.11	<i>Information Technology</i>	4000.00	0.00	272.40	4272.40	3839.00	-433.40
11.2.12	<i>Sub-Mission on Seeds & Planting Material</i>	38773.00	0.50	346.09	39119.59	31811.98	-7307.61
11.2.13	<i>Sub-Mission on Agricultural Mechanization</i>	103334.00	0.00	-1864.08	101469.92	100080.99	-1388.93
11.2.14	<i>Sub-Mission on Plant Protection and Plant Quarantine</i>	19337.00	0.10	1324.91	20662.01	18719.50	-1942.51
11.2.15	<i>Integrated Scheme on Agriculture Cooperation</i>	13500.00	1.80	6023.20	19525.00	19430.00	-95.00
11.2.16	<i>Integrated Scheme on Agricultural Marketing</i>	65843.00	0.00	201.10	66044.10	34723.15	-31320.95
11.2.16.1	<i>Grants to</i>	0.00	1.00	0.00	1.00	0.00	-1.00

	Farmers Producers Organisations						
11.2.17	National Food Security Mission	201483.00	0.20	2098.43	203581.63	180613.21	-22968.42
11.2.17.1	National Food Security Mission- Oilseeds and Oil Palm	40299.00	0.00	0.00	40299.00	34474.74	-5824.26
11.2.17.2	National Food Security Mission- Other Crops	161184.00	0.20	2098.43	163282.63	146138.47	-17144.16
11.2.18	Integrated Scheme on Agriculture Census and Statistics	26826.00	0.00	-65.82	26760.18	25818.49	-941.69
11.2.19	National Rainfed Area Authority	385.00	0.00	29.83	414.83	363.00	-51.83
	Grand Total- Demand No. 1- Department of Agriculture, Cooperation & Farmers Welfare	13048521.00	9.00	0.00	13048530.00	9596759.60	-3451770.40

Grant No. 1-Department of Agriculture & Farmers Welfare								
Surrender during 2020-21 (Scheme + Non-Scheme)								
(Rs. In lakh)								
S. No.		BE 2020-21	RE 2020-21	Suppl.	Reapp. (+) / (-)	Provision available	Final Requirement	Surrender
1	Secretariat	17968.00	18182.00	0.00	2134.17	20102.17	18356.42	-1745.75
2	Interest Subsidy	2117500.00	1983175.00	0.00	-4151.90	2113348.10	1778972.00	-334376.10
3	Pradhan Mantri Fasal Bima Yojna (NCIP)	1569500.00	1530655.00	0.00	-15673.79	1553826.21	1416626.50	-137199.71
4	Pradhan Mantri Krishi Sinchai Yojna	400000.00	256320.00	0.20	1973.77	401973.97	256434.85	-145539.12
5	Implementation of MIS/PSS	200000.00	99600.00	0.00	0.00	200000.00	135793.00	-64207.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	60000.00	60000.00	0.00	-100.00	59900.00	57374.00	-2526.00
7	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)	50000.00	30000.00	0.00	0.00	50000.00	0.00	-50000.00

8	Distribution of Pulses to state/ union territories for Welfare Schemes	80000.00	62000.00	0.00	0.00	80000.00	53756.00	-26244.00
9	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	7500000.00	6500000.00	0.60	7353.15	7507353.75	6269119.71	-1238234.04
10	Pradhanmantri Kisan Mandhan Yojna	22000.00	5000.00	0.00	0.00	22000.00	11000.00	-11000.00
11	Grants to Farmers Producers Organisations	50000.00	25000.00	0.00	0.00	50000.00	25000.00	-25000.00
12	Agriculture Infrastructure Fund	0.00	20800.00	19349.80	0.00	19349.80	2360.41	-16989.39
13	GREEN REVOLUTION	1373009.00	1085060.00	1453.40	8464.60	1382927.00	1053534.59	-329392.41
13.1	Rashtriya Krishi Vikas Yojna	370000.00	255121	0	-3109	366891	260027.04	-106863.96
13.2	KRISHONNANTI YOJNA	1003009.00	829939.00	1453.40	11573.60	1016036.00	793507.55	-222528.45
13.2.1	Integrated Development of Horticulture including National Beekeeping Honey Mission (NBHM)	231025.00	161892.00	0.20	-13189.22	217835.98	158475.19	-59360.79
13.2.2	<i>National Project on Organic Farming</i>	2863.00	2565.00	0.00	0.00	2863.00	2565.00	-298.00
13.2.3	<i>National Project on Soil & Health Fertility</i>	32443.00	22999.00	0.40	2705.46	35148.86	26500.98	-8647.88
13.2.4	Organic Value Chain Development for NES Region	17500.00	17500.00	0.10	2015.84	19515.94	13801.93	-5714.01
13.2.5	<i>National Mission for Sustainable Agriculture (RADP)</i>	20250.00	14500.00	0.10	347.90	20598.00	13325.18	-7272.82
13.2.6	<i>Soil and Land Use Survey of India</i>	3034.00	2780.00	0.00	92.68	3126.68	2764.00	-362.68
13.2.7	<i>Paramparagat Krishi Vikas Yojna</i>	50000.00	35000.00	0.00	-180.00	49820.00	38229.10	-11590.90
13.2.8	<i>National Project on Agro-Forestry</i>	3600.00	2900.00	0.00	33.87	3633.87	2971.17	-662.70
13.2.9	<i>National Bamboo Mission</i>	11000.00	9400.00	0.00	0.00	11000.00	8457.74	-2542.26
13.2.10	<i>Sub-Mission on Agriculture Extension</i>	122193.00	95933.00	0.00	-4032.09	118160.91	91963.22	-26197.69
13.2.11	<i>Information Technology</i>	4000.00	4500.00	0.00	695.00	4695.00	4349.80	-345.20
13.2.12	<i>Sub-Mission on Seeds & Planting Material</i>	38904.00	33200.00	1.20	2840.34	41745.54	26733.96	-15011.58
13.2.13	<i>Sub-Mission on Agricultural Mechanization</i>	103309.00	105034.00	150.00	4085.20	107544.20	105008.60	-2535.60

13.2.14	Sub-Mission on Plant Protection and Plant Quarantine	19334.00	19700.00	1300.00	1252.00	21886.00	19773.67	-2112.33
13.2.15	Integrated Scheme on Agriculture Cooperation	40550.00	35634.00	0.00	0.00	40550.00	38136.00	-2414.00
13.2.16	Integrated Scheme on Agricultural Marketing	55000.00	40225.00	0.00	137.58	55137.58	32278.39	-22859.19
13.2.17	National Food Security Mission	211379.00	187680.00	1.20	11381.94	222762.14	169778.36	-52983.78
13.2.17.1	National Food Security Mission- Oilseeds and Oil Palm	50317.00	49967.00	0.60	5087.40	55405.00	47502.54	-7902.46
13.2.17.2	National Food Security Mission- Other Crops	161062.00	137713.00	0.60	6294.54	167357.14	122275.82	-45081.32
13.2.18	Integrated Scheme on Agriculture Census and Statistics	36184.00	38149.00	0.20	3458.75	39642.95	38086.94	-1556.01
13.2.19	National Rainfed Area Authority	441.00	348.00	0.00	-71.65	369.35	308.32	-61.03
	Grand Total- Demand No. 1- Department of Agriculture, Cooperation & Farmers Welfare	13439977.00	11675792.00	20804.00	0.00	13460781.00	11078327.48	- 2382453.52
Surrender is mainly on account of less requirement under NES, SCPC and TASP components.								

Supplementary Demands For Grants during 2021-22

1.25 On being asked by the Committee about the provisions for the Supplementary Demands during 2021-22 alongwith Scheme-wise details and the reasons therefor, the Department has submitted:-

Supplementary Demands for Grants 2021-22		
(Rs. in Crore)		
Sl. No.	Schemes	Additional Funds through token Supplementary Grant
	IInd batch	
1	Mahalanobis National Crop Forecasting Centre	381.03
2	Pradhan Mantri Kisan Samman Nidhi	1841.00
	Total-Funds through IInd Supplementary	2222.03
	IIIrd and Final batch	
1	Pradhan Mantri Kisan Samman Nidhi	6879.00
2	National Mission on Edible Oils-Oil Palm	100.00
3	Protection of Plant Varieties and Farmer's Rights	20.00

4	Sub-Mission on Seeds & Planting Material	5.72
5	Pradhan Mantri Fasal Bima Yojna	2000.00
6	Implementation of MIS/PSS	1279.00
7	National Council for Cooperative Training	23.73
8	National E-Governance Programme-Agriculture	0.86
9	Organic Value Chain Development for NE Region	22.00
	Total-Funds through 3rd Supplementary	10330.31
	Total-Funds through Supplementary	12552.34

Re-Appropriation of Funds under Central Sector and Centrally Sponsored Schemes in the last three Financial Year

1.26 On being asked particularly about Scheme-wise/Programme-wise details of re-appropriation of funds during 2019-20, 2020-21 and 2021-22 alongwith the reasons therefore, the Department has submitted:-

"Funds re-appropriated under Major Schemes during 2019-20, 2020-21 & 2021-22:

Grant No. 1-Department of Agriculture & Farmers Welfare							
(Scheme + Non-Scheme)							
Surrender of Funds during 2019-20							
<i>(Rs. In lakh)</i>							
S. No.		BE 2019-20	Supplementary	Reappropriation (+/-)	Provision Available	Final Requirement	Surrender
1	Secretariat	18297.00	0.00	538.51	18835.51	17584.77	-1250.74
2	Interest Subsidy	1800000.00	1.00	-6555.00	1793446.00	1621983.26	-171462.74
3	Pradhan Mantri Fasal Bima Yojna (NCIP)	1400000.00	0.00	-431.34	1399568.66	1264067.14	-135501.52
4	Pradhan Mantri Krishi Sinchai Yojna	350000.00	0.10	8499.90	358500.00	275040.00	-83460.00
5	Implementation of MIS/PSS	300000.00	0.00	-1080.00	298920.00	200460.00	-98460.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	60000.00	0.00	0.00	60000.00	59429.00	-571.00
7	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)	150000.00	0.00	-790.00	149210.00	31318.00	-117892.00
8	Distribution of Pulses to state/ union	80000.00	0.00	-399.70	79600.30	73389.52	-6210.78

	territories for Welfare Schemes						
9	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	7500000.00	0.00	-11063.90	7488936.10	4985706.30	-2503229.80
10	PM-KISAN - Pension	90000.00	0.00	0.00	90000.00	12500.00	-77500.00
11	GREEN REVOLUTION	1300224.00	7.90	11281.53	1311513.43	1055281.61	-256231.82
11.1	Rashtriya Krishi Vikas Yojna	374500.00	0.40	0.00	374500.40	316114.23	-58386.17
11.2	KRISHONNANTI YOJNA	925724.00	7.50	11281.53	937013.03	739167.38	-197845.65
11.2.1	<i>Integrated Development of Horticulture</i>	223457.00	0.70	-2357.05	221100.65	135172.24	-85928.41
11.2.2	<i>National Project on Organic Farming</i>	1923.00	0.00	-121.63	1801.37	1664.02	-137.35
11.2.3	<i>National Project on Soil & Health Fertility</i>	33395.00	0.00	0.00	33395.00	17394.71	-16000.29
11.2.4	<i>Organic Value Chain for North East</i>	16000.00	0.70	1499.30	17500.00	10540.29	-6959.71
11.2.5	<i>Mission for Sustainable Agriculture (RADP)</i>	25000.00	0.10	1448.60	26448.70	18902.42	-7546.28
11.2.6	<i>Soil and Land Use Survey of India</i>	2870.00	0.00	0.00	2870.00	2727.52	-142.48
11.2.7	<i>Paramparagat Krishi Vikas Yojna</i>	32500.00	0.00	-703.70	31796.30	28929.00	-2867.30
11.2.8	<i>National Project on Agro-Forestry</i>	5000.00	1.00	-337.75	4663.25	3162.85	-1500.40
11.2.9	<i>National Bamboo Mission</i>	15000.00	0.10	0.00	15000.10	9253.85	-5746.25
11.2.10	<i>Sub-Mission on Agriculture Extension</i>	97098.00	1.30	3487.70	100587.00	96021.16	-4565.84
11.2.11	<i>Information Technology</i>	4000.00	0.00	272.40	4272.40	3839.00	-433.40
11.2.12	<i>Sub-Mission on Seeds & Planting Material</i>	38773.00	0.50	346.09	39119.59	31811.98	-7307.61
11.2.13	<i>Sub-Mission on Agricultural</i>	103334.00	0.00	-1864.08	101469.92	100080.99	-1388.93

	<i>Mechanization</i>						
11.2.14	Sub-Mission on Plant Protection and Plant Quarantine	19337.00	0.10	1324.91	20662.01	18719.50	-1942.51
11.2.15	Integrated Scheme on Agriculture Cooperation	13500.00	1.80	6023.20	19525.00	19430.00	-95.00
11.2.16	Integrated Scheme on Agricultural Marketing	65843.00	0.00	201.10	66044.10	34723.15	-31320.95
11.2.16.1	Grants to Farmers Producers Organisations	0.00	1.00	0.00	1.00	0.00	-1.00
11.2.17	National Food Security Mission	201483.00	0.20	2098.43	203581.63	180613.21	-22968.42
11.2.17.1	National Food Security Mission- Oilseeds and Oil Palm	40299.00	0.00	0.00	40299.00	34474.74	-5824.26
11.2.17.2	National Food Security Mission- Other Crops	161184.00	0.20	2098.43	163282.63	146138.47	-17144.16
11.2.18	Integrated Scheme on Agriculture Census and Statistics	26826.00	0.00	-65.82	26760.18	25818.49	-941.69
11.2.19	National Rainfed Area Authority	385.00	0.00	29.83	414.83	363.00	-51.83
	Grand Total- Demand No. 1- Department of Agriculture, Cooperation & Farmers Welfare	13048521.00	9.00	0.00	13048530.00	9596759.60	-3451770.40

Grant No. 1-Department of Agriculture & Farmers Welfare								
Surrender during 2020-21 (Scheme + Non-Scheme)								
<i>(Rs. In lakh)</i>								
S. No.		BE 2020-21	RE 2020-21	Suppl.	Reapp. (+) / (-)	Provision available	Final Requirement	Surrender
1	Secretariat	17968.00	18182.00	0.00	2134.17	20102.17	18356.42	-1745.75
2	Interest Subsidy	2117500.00	1983175.00	0.00	-4151.90	2113348.10	1778972.00	-334376.10
3	Pradhan Mantri Fasal Bima Yojna	1569500.00	1530655.00	0.00	-15673.79	1553826.21	1416626.50	-137199.71

	(NCIP)							
4	Pradhan Mantri Krishi Sinchai Yojna	400000.00	256320.00	0.20	1973.77	401973.97	256434.85	-145539.12
5	Implementation of MIS/PSS	200000.00	99600.00	0.00	0.00	200000.00	135793.00	-64207.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	60000.00	60000.00	0.00	-100.00	59900.00	57374.00	-2526.00
7	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)	50000.00	30000.00	0.00	0.00	50000.00	0.00	-50000.00
8	Distribution of Pulses to state/ union territories for Welfare Schemes	80000.00	62000.00	0.00	0.00	80000.00	53756.00	-26244.00
9	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	7500000.00	6500000.00	0.60	7353.15	7507353.75	6269119.71	-1238234.04
10	Pradhanmantri Kisan Mandhan Yojna	22000.00	5000.00	0.00	0.00	22000.00	11000.00	-11000.00
11	Grants to Farmers Producers Organisations	50000.00	25000.00	0.00	0.00	50000.00	25000.00	-25000.00
12	Agriculture Infrastructure Fund	0.00	20800.00	19349.80	0.00	19349.80	2360.41	-16989.39
13	GREEN REVOLUTION	1373009.00	1085060.00	1453.40	8464.60	1382927.00	1053534.59	-329392.41
13.1	Rashtriya Krishi Vikas Yojna	370000.00	255121	0	-3109	366891	260027.04	-106863.96
13.2	KRISHONNANTI YOJNA	1003009.00	829939.00	1453.40	11573.60	1016036.00	793507.55	-222528.45
13.2.1	Integrated Development of Horticulture including National Beekeeping Honey Mission (NBHM)	231025.00	161892.00	0.20	-13189.22	217835.98	158475.19	-59360.79

13.2.2	<i>National Project on Organic Farming</i>	2863.00	2565.00	0.00	0.00	2863.00	2565.00	-298.00
13.2.3	<i>National Project on Soil & Health Fertility</i>	32443.00	22999.00	0.40	2705.46	35148.86	26500.98	-8647.88
13.2.4	<i>Organic Value Chain Development for NES Region</i>	17500.00	17500.00	0.10	2015.84	19515.94	13801.93	-5714.01
13.2.5	<i>National Mission for Sustainable Agriculture (RADP)</i>	20250.00	14500.00	0.10	347.90	20598.00	13325.18	-7272.82
13.2.6	<i>Soil and Land Use Survey of India</i>	3034.00	2780.00	0.00	92.68	3126.68	2764.00	-362.68
13.2.7	<i>Paramparag at Krishi Vikas Yojna</i>	50000.00	35000.00	0.00	-180.00	49820.00	38229.10	-11590.90
13.2.8	<i>National Project on Agro-Forestry</i>	3600.00	2900.00	0.00	33.87	3633.87	2971.17	-662.70
13.2.9	<i>National Bamboo Mission</i>	11000.00	9400.00	0.00	0.00	11000.00	8457.74	-2542.26
13.2.10	<i>Sub-Mission on Agriculture Extension</i>	122193.00	95933.00	0.00	-4032.09	118160.91	91963.22	-26197.69
13.2.11	<i>Information Technology</i>	4000.00	4500.00	0.00	695.00	4695.00	4349.80	-345.20
13.2.12	<i>Sub-Mission on Seeds & Planting Material</i>	38904.00	33200.00	1.20	2840.34	41745.54	26733.96	-15011.58
13.2.13	<i>Sub-Mission on Agricultural Mechanization</i>	103309.00	105034.00	150.00	4085.20	107544.20	105008.60	-2535.60
13.2.14	<i>Sub-Mission on Plant Protection and Plant Quarantine</i>	19334.00	19700.00	1300.00	1252.00	21886.00	19773.67	-2112.33
13.2.15	<i>Integrated Scheme on Agriculture Cooperation</i>	40550.00	35634.00	0.00	0.00	40550.00	38136.00	-2414.00
13.2.16	<i>Integrated Scheme on Agricultural Marketing</i>	55000.00	40225.00	0.00	137.58	55137.58	32278.39	-22859.19
13.2.17	National Food	211379.00	187680.00	1.20	11381.94	222762.14	169778.36	-52983.78

	Security Mission							
13.2.17.1	National Food Security Mission- Oilseeds and Oil Palm	50317.00	49967.00	0.60	5087.40	55405.00	47502.54	-7902.46
13.2.17.2	National Food Security Mission- Other Crops	161062.00	137713.00	0.60	6294.54	167357.14	122275.82	-45081.32
13.2.18	Integrated Scheme on Agriculture Census and Statistics	36184.00	38149.00	0.20	3458.75	39642.95	38086.94	-1556.01
13.2.19	National Rainfed Area Authority	441.00	348.00	0.00	-71.65	369.35	308.32	-61.03
	Grand Total- Demand No. 1- Department of Agriculture, Cooperation & Farmers Welfare	13439977.00	11675792.00	20804.00	0.00	13460781.00	11078327.48	-2382453.52
Surrender is mainly on account of less requirement under NES, SCPSC and TASP components.								

<i>(Rs. in Lakh)</i>							
S. No.	Name of Mission/Scheme	BE 2021-22	Suppl.	Reapp. (+) /(-)	Provision available	Final Requirement	Surrender (Tentative)
I- Central Sector Schemes/Projects							
1	Pradhan Mantri Fasal Bima Yojna-NCIP	1600000.00	0.00	-20000.00	1580000.00	1578564.00	-1436.00
2	Interest Subsidy for Short Term Credit to Farmers	1946831.00	0.00	-30000.00	1916831.00	1487121.00	-429710.00
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	150050.00	0.00	0.00	150050.00	228841.00	78791.00
4	Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)						
4.1	Private Procurement and Stockist Scheme (PPSS)	15000.00	0.00	0.00	15000.00	0.00	-15000.00
4.2	Price Deficiency Payment Scheme (PDPS)	25000.00	0.00	0.00	25000.00	0.00	-25000.00
Total- Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA)		40000.00	0.00	0.00	40000.00	0.00	-40000.00
5	Distribution of Pulses to state/ union territories for Welfare Schemes	30000.00	0.00	0.00	30000.00	5000.00	-25000.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	70000.00	0.00	28.00	70028.00	70028.00	0.00
7	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	6500000.00	1.97	160000.00	6660001.97	6738700.00	78698.03
8	Pradhanmantri Kisan Mandhan Yojna	5000.00	0.00	0.00	5000.00	4000.00	-1000.00

9	Formation and Promotion of Farmers Producers Organizations	70000.00	0.00	0.00	70000.00	45170.00	-24830.00
10	Agriculture Infrastructure Fund	90000.00	0.00	0.00	90000.00	12135.00	-77865.00
Total- Central Sector Schemes/Projects		10501881.00	1.97	110028.00	10611910.97	10169559.00	-442351.97
II - Centrally Sponsored Schemes							0.00
1	Pradhan Mantri Krishi Sinchai Yojna-Per Drop More Crop (PMKSY)	400000.00	0.00	-78100.00	321900.00	200371.00	-121529.00
2-	Green Revolution						0.00
2.1	Rastriya Krishi Vikas Yojna	371244.00	0.00	-71660.00	299584.00	200000.00	-99584.00
2.2	Krishionnati Yojna						0.00
2.2.1	National Food Security Mission						0.00
2.2.1.1	National Food Security Mission-Oilseeds and Oil Palm	53600.00	0.00	0.00	53600.00	48800.00	-4800.00
2.2.1.2	National Food Security Mission- Other Crops	156000.00	0.00	-33.44	155966.56	110131.00	-45835.56
Total-	National Food Security Mission	209600.00	0.00	-33.44	209566.56	158931.00	-50635.56
2.2.2	National Mission on Edible Oils (Oilpalm) (Approved by CCEA)	0.00	0.00	0.00	0.00	8288.00	8288.00
2.2.3	National Project on promotion of Organic Farming	1200.00	0.00	0.00	1200.00	840.00	-360.00
2.2.4	Organic Value Chain Development for NES Region	20000.00	0.00	-140.00	19860.00	16570.00	-3290.00
2.2.5	National Project on Management of Soil Health & Fertility	31500.00	0.00	0.00	31500.00	4723.00	-26777.00
2.2.6	National Mission for Sustainable Agriculture (RADP & Climate change)	18000.00	0.00	0.00	18000.00	11100.00	-6900.00
2.2.7	Paramparagat Krishi Vikas Yojna	45000.00	0.00	32.50	45032.50	19145.86	-25886.64
2.2.8	National Project on Agro-Forestry	3400.00	0.00	0.00	3400.00	3110.00	-290.00
2.2.9.1	Mission for Integrated Development of Horticulture	224000.00	0.00	0.00	224000.00	149973.40	-74026.60
2.2.9.2	National Beekeeping Honey Mission (NBHM)	14500.00	0.00	0.00	14500.00	9400.00	-5100.00
2.2.10	Sub-Mission Seeds & Planting Material	44800.00	0.00	0.00	44800.00	21926.98	-22873.02
2.2.11	Sub-Mission on Plant Protection and Plant Quarantine #	4500.00	0.00	0.00	4500.00	3125.00	-1375.00
2.2.12	Sub-Mission on Agriculture Extension	117375.00	0.00	0.00	117375.00	90862.00	-26513.00
2.2.13	Information Technology	5000.00	0.00	905.00	5905.00	4913.00	-992.00
2.2.14	Sub-Mission on Agricultural Mechanization	105000.00	0.00	0.00	105000.00	82338.15	-22661.85
2.2.15	Integrated Scheme on Agriculture Census and Statistics	37400.00	0.00	0.00	37400.00	26774.00	-10626.00
2.2.16	Integrated Scheme on Agriculture Cooperation	37300.00	0.00	0.00	37300.00	33700.00	-3600.00
2.2.17	Integrated scheme on Agricultural Marketing	41000.00	0.00	-92.00	40908.00	23213.00	-17695.00
2.2.18	National Bamboo Mission	10000.00	0.00	0.00	10000.00	6600.00	-3400.00

Total- Krishonnati Yojna		969575.00	0.00	672.06	970247.06	675533.39	-294713.67
Total- Green Revolution		1340819.00	0.00	-70987.94	1269831.06	875533.39	-394297.67
Total- Centrally Sponsored Schemes		1740819.00	0.00	-149087.94	1591731.06	1075904.39	-515826.67
Total-	Scheme	12242700.00	1.97	-39059.94	12203642.03	11245463.39	-958178.64
Establishment and Other Central Sector Expenditure							
1	Secretariat	14728.00	0.00	855.00	15583.00	14655.89	-927.11
2	International Cooperation	4969.00	0.00	0.00	4969.00	4969.00	0.00
3	Other Attached and Subordinate Offices	36050.00	0.03	38204.94	74254.97	72712.55	-1542.42
4	Other Central Sector Expenditure	3310.00	0.00	0.00	3310.00	5272.00	1962.00
Total- Non-Scheme	Establishment and Other Central Sector Expr	59057.00	0.03	39059.94	98116.97	97609.44	-507.53
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		12301757.00	2.00	0.00	12301759.00	11343072.83	-958686.17
Savings mainly due to less proposals under NES, SCPSC and TASP components.							

In so far as details of 2021-22 is concerned, final position will be available after the end of financial year. However, major tentative re-appropriation till date has been indicated in above Table."

1.27 As per reply furnished, the Department addresses grievances from stakeholders including farmers regarding delayed transmission of yield data, late release of their share in premium subsidy by some States, yield related disputes between insurance companies, late/delay in settlement/non-settlement of claims and States, non-receipt of account details of some farmers for transfer of claims and NEFT related issues, etc. as received from time to time. These issues are being settled by the Department as per provisions of the Operational Guidelines.

Revenue Receipts

1.28 When asked about the year-wise details of sources of Revenue Receipts for the Department apart from the Budgetary Support, the Department has submitted:

"There are two kind of revenue receipt: Tax Revenue and Non Tax Revenue (NTR). Tax Revenue is directly credited in the book of Accounts of concerned Departments. The nature of Non Tax Revenue along with details is as under:-

(Rs. In Lakh)

Major Head	Actuals	Actuals	Actuals upto
	2019-20	2020-21	Dec-21
0050-Dividends & Profits	1242.39	1072.54	9.66
0070-Other Admn. Services	12.11	4.30	10.40
0071-Contributions & recoveries towards pension & other Retirement Benefit	37.28	72.08	123.75
0075-Misc. General Services	0.96	6.95	15.95
0401-Crop Husbandry	51351.24	43957.61	45454.68
0415- Agricultural Research Education	0.00	0.00	466.94
0435-Other Agricultural Programmes	2246.54	2317.64	1535.00
Grand Total	54890.52	47431.12	47616.38

1.29 On being specifically asked by the Committee to furnish details of targets vis-a-vis achievements of Revenue Generation during 2019-20, 2020-21 and 2021-22 alongwith the reasons for shortfall, if any, in achievements, year-wise and the remedial measures taken to achieve the targets set for Revenue Generation, the Department has submitted:

Major Head	(Rs. In Lakh)					
	BE (Targets)	Actuals	BE (Targets)	Actuals	RE (Targets)	Actuals upto
	2019-20	2019-20	2020-21	2020-21	2021-22	Dec-21
0050-Dividends & Profits	1514.84	1242.39	1631.74	1072.54	1102.91	9.66
0070-Other Admn Services	8.30	12.11	13.20	4.30	9.30	10.40
0071-Contributions & recoveries towards pension & other Retirement Benefit	76.00	37.28	40.30	72.08	100.00	123.75
0075-Misc. General Services	5.00	0.96	9.50	6.95	5.00	15.95
0235-Social security & Welfare	0.01	0.00	0.01	0.00	0.00	0.00
0401-Crop Husbandry	59256.00	51351.24	62342.50	43957.61	51505.00	45454.68
0415- Agricultural Research Education	0.50	0.00	0.00	0.00	0.00	466.94
0435-Other Agril. Programmes	2355.22	2246.54	1956.02	2317.64	2316.01	1535.00
Grand Total	63215.87	54890.52	65993.27	47431.12	55038.22	47616.38

1.30 On the query of the Committee regarding the measures being taken to achieve the Targets being set for Revenue Generation for the year 2022-23, the Department has submitted:-

"Target of the Revenue Generation for 2022-23 is as under:

(Rs in Lakh)

Major Head	BE 2022-23 (Targets)
0050-Dividends & Profits	1102.91
0070-Other Admn Services	9.35
0071-Contributions & recoveries towards pension & other Retirement Benefit	120.00
0075-Misc. General Services	7.00
0401-Crop Husbandry	51505.00
0435-Other Agricultural Programmes	2366.01

1.31 The Committee also desired to have details of fee received by the Training Institutes under the DA&FW for providing Consultancy/Training services to other Organizations during 2019-20, 2020-21 and 2021-22, the Department on this count has submitted:

"Agriculture Mechanization

(Rs. in Crore)

Service /Name of the Institute	2019-20	2020-21	2021-22
CRFMTTI	0.02	0.04	0.16
NRFMTTI	0.03	0.06	0.19
SRFMTTI	0.09	0.04	0.06
NERFMTTI	0.07	0.04	0.06

Agriculture Marketing

(i) Ch. Charan Singh National Institute of Agricultural Marketing (CCSNIAM)

(Rs. in Crore)

Financial Year	Income
2019-20	0.66
2020-21	0.41
2021-22	0.80

Status of Utilization Certificates

1.32 The Committee desired to have the Scheme-wise, State and Union territory-wise details of status of Utilization Certificates (UCs) of the Department and also in all its Schemes/Programme for the last three financial years. The Department in its reply submitted:

"Summary of UCs pending against the State Governments for last five years:-

(Rs. in Crore)

Year	Amount
Upto 2016-17	187.54
Upto 2017-18	474.58
Upto 2018-19	917.36
Upto 2019-20	1765.57
Upto 2020-21	3237.11

Details of Utilization Certificates pending with the States since last 5 years

Food and Nutrition Security

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Goa	0.28	0.28	0.28	0.28	0.00
2	Telangana	0.00	0.00	0.00	0.00	7.10
	Total	0.28	0.28	0.28	0.28	7.10
	Union territories					
1	Ladakh	0.00	0.00	0.00	0.00	0.20
	Grand Total	0.28	0.28	0.28	0.28	7.30

Integrated Development of Horticulture

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	0.00	18.00
2	Arunachal Pradesh	0.00	0.00	2.98	4.70	8.00
3	Assam	0.00	0.00	0.00	0.00	32.87
4	Bihar	0.00	0.00	0.00	0.00	5.92
5	Chhattisgarh	0.00	0.00	0.00	4.00	3.47
6	Goa	0.00	0.00	0.00	0.20	0.00
8	Haryana	0.00	0.00	0.00	0.00	16.53
9	Himachal Pradesh	0.00	0.00	0.00	0.00	10.33
10	Jharkhand	0.00	0.00	5.59	10.00	4.58
11	Karnataka	0.00	0.00	0.00	0.00	6.52
12	Kerala	0.00	0.00	4.47	0.00	4.46
13	Madhya Pradesh	0.00	0.00	0.00	12.89	11.91
14	Maharashtra	0.00	0.00	0.00	0.00	47.61
15	Meghalaya	0.00	0.00	0.00	0.00	2.30
16	Mizoram	0.00	0.00	0.00	0.00	16.00

17	Nagaland	0.00	0.00	0.00	0.00	0.90
18	Odisha	0.00	0.00	0.00	19.74	0.00
19	Punjab	0.00	0.00	0.00	0.00	17.76
20	Rajasthan	0.00	0.00	0.00	0.00	13.15
21	Sikkim	0.00	0.00	0.00	5.19	2.65
22	Tamil Nadu	0.00	0.00	0.00	0.00	12.32
23	Telangana	0.00	0.00	5.93	0.00	16.15
24	Tripura	0.00	0.00	0.00	0.00	0.52
25	Uttar Pradesh	0.00	0.00	0.00	0.00	13.93
26	Uttarakhand	0.00	0.00	0.00	0.00	2.23
27	West Bengal	0.00	6.11	0.74	1.38	10.00
	Total	0.00	6.11	19.71	58.10	278.11
	Union territories					
1	Jammu and Kashmir	0.00	0.00	0.00	0.00	17.12
2	A & N Islands	0.00	0.00	0.00	0.00	0.20
3	Puducherry	0.00	0.00	0.00	0.00	0.00
4	Chandhigdh	0.00	0.00	0.00	0.00	1.17
5	D & N Haveli	0.00	0.00	0.00	0.25	0.00
6	Ladakh	0.00	0.00	0.00	0.00	0.65
	Grand Total	0.00	6.11	19.71	58.35	297.25

Oilseeds & Oil Palm

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Jharkhand	0.00	0.00	0.00	3.00	3.00
2	Kerala	0.02	0.02	0.02	0.02	0.02
3	Punjab	0.13	0.13	0.13	0.13	0.13
	Total	0.15	0.15	0.15	3.15	3.15

Agricultural Mechanization

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Arunachal Pradesh	0.00	0.00	0.00	0.00	9.83
2	Bihar	0.00	0.00	0.00	0.00	31.92
3	Chhattisgarh	0.00	0.00	0.00	0.40	5.48
4	Gujarat	0.00	0.00	0.00	0.00	1.64
5	Haryana	0.00	0.00	0.00	0.00	39.54
6	Himachal Pradesh	0.00	0.00	0.00	0.00	21.16
7	Jharkhand	0.32	0.52	3.52	3.52	3.52
8	Karnataka	0.00	0.00	0.00	0.00	0.44
9	Madhya Pradesh	0.00	0.00	0.00	0.00	33.24
10	Maharashtra	0.00	0.00	0.00	19.30	59.87
11	Meghalaya	0.00	0.00	0.00	0.00	0.59
12	Mizoram	0.00	0.00	0.00	0.00	0.18
13	Odisha	0.00	0.00	0.00	0.24	1.55
14	Punjab	40.85	59.35	59.35	59.35	59.35
15	Rajasthan	1.21	1.21	1.21	1.21	6.64
16	Sikkim	0.00	0.00	0.00	0.00	0.21

17	Tamil Nadu	0.00	0.00	0.00	0.00	14.85
18	Telangana	0.00	4.25	8.40	0.00	15.41
19	Tripura	0.00	0.00	0.00	0.00	9.13
20	Uttarakhand	0.00	0.00	0.00	0.00	0.65
21	West Bengal	0.00	0.00	0.00	0.00	0.18
	Total	42.38	65.33	72.48	84.02	315.38
	Union territories					
1	Jammu and Kashmir	0.00	0.00	0.06	0.77	1.42
2	A & N Islands	0.00	0.00	0.00	0.00	0.00
3	Puducherry	0.00	0.00	0.57	4.57	4.57
4	D & N Haveli	0.00	0.00	0.00	1.10	1.10
5	Ladakh	0.00	0.00	0.00	0.00	0.70
	Grand Total	42.38	65.33	73.11	90.46	323.17

Agriculture Extension

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	0.00	9.57
2	Assam	0.00	0.00	0.00	0.00	15.00
3	Bihar	0.00	0.00	0.00	0.00	71.00
4	Goa	0.00	0.00	0.00	0.00	1.31
5	Himachal Pradesh	0.00	0.00	0.00	0.00	12.71
6	Jharkhand	0.00	0.00	0.00	0.00	25.43
7	Kerala	0.00	0.00	0.00	11.39	11.39
8	Punjab	0.00	0.00	0.00	9.12	9.12
	Total	0.00	0.00	0.00	20.51	155.53
	Union territories					
1	Jammu and Kashmir	0.00	0.00	0.00	7.00	8.07
2	A & N Islands	0.00	0.00	0.00	1.30	1.30
3	Puducherry	0.00	0.00	0.00	0.00	8.21
4	Delhi	0.00	0.00	0.00	0.00	0.19
5	Lakshdeep	0.00	0.00	0.00	0.00	0.00
6	Ladakh	0.00	0.00	0.00	0.00	1.35
	Grand Total	0.00	0.00	0.00	28.81	177.69

Pradhan Mantri Krishi Sinchai Yojna

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	164.67	164.67
2	Assam	1.50	1.50	1.5	1.50	1.5
3	Bihar	8.67	8.67	19.95	19.95	19.95
4	Chhattisgarh	0.27	0.27	4.17	7.88	7.88
5	Goa	0.05	0.05	0.88	1.05	1.05
6	Gujarat	0.00	0.35	3.41	20.29	20.29
7	Haryana	0.96	0.96	0.96	0.96	0.96
8	Himachal Pradesh	0.00	0.00	0.00	0.9	0.90
9	Jharkhand	9.69	9.69	9.69	9.69	9.69
10	Kerala	0.65	7.75	11.75	11.75	11.75
11	Madhya Pradesh	16.86	16.86	30.18	58.95	58.95
12	Maharashtra	0.00	0.00	1.84	1.84	1.84
13	Odisha	1.91	1.91	1.91	16.39	16.39
14	Punjab	12.63	12.63	12.63	12.63	12.63
15	Rajasthan	1.48	1.48	1.48	1.48	1.48

16	Sikkim	0.03	0.03	0.03	0.03	0.03
17	Tamil Nadu	0.00	0.00	0.00	64.47	64.47
18	Telangana	0.00	0.26	0.26	0.26	0.26
19	Tripura	0.00	0.00	5.74	11.45	11.45
20	Uttar Pradesh	4.37	4.37	5.72	15.03	15.03
	Total	59.07	66.78	112.1	421.17	421.17
	Union territories					
1	Jammu and Kashmir	1.91	2.17	3.62	17.60	17.60
2	A & N Islands	0.00	0.25	0.25	0.25	0.25
3	Puducherry	1.10	1.10	1.10	1.10	1.10
4	Ladakh	0.00	0.00	0.00	2.40	2.40
	Grand Total	62.08	70.30	117.07	442.52	442.52

Rainfed Area Development (RAD)

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.40
2	Bihar	0.00	0.07	0.03	0.00	0.99
3	Chhattisgarh	0.00	0.00	0.22	0.00	3.25
4	Gujarat	0.00	0.00	0.00	0.00	4.27
5	Haryana	0.00	0.00	0.00	0.00	0.86
6	Himachal Pradesh	0.00	0.00	0.00	0.00	0.80
8	Jharkhand	0.15	0.60	0.19	0.00	1.18
9	Karnataka	0.00	0.00	0.00	0.02	3.66
10	Kerala	0.00	0.00	0.00	0.00	1.00
11	Madhya Pradesh	0.00	0.00	0.00	1.84	2.18
12	Maharashtra	0.00	0.00	0.00	0.84	3.33
13	Rajasthan	0.00	0.00	0.00	0.00	0.60
14	Sikkim	0.00	0.00	0.00	0.00	0.13
15	Tamil Nadu	0.00	0.00	0.00	0.00	0.12
16	Telangana	0.00	4.23	0.08	0.71	5.02
17	Tripura	0.00	0.00	0.00	0.00	0.00
18	Uttar Pradesh	0.00	0.00	0.00	0.00	0.84
19	Uttarakhand	0.00	0.00	0.00	0.00	0.00
20	West Bengal	0.00	0.00	0.00	0.00	0.28
	Total	0.15	4.90	0.52	3.41	28.91
	Union territories					
1	Jammu and Kashmir	0.00	0.06	0.05	0.00	0.32
2	Ladakh	0.00	0.00	0.00	0.00	0.17
	Total	0.15	4.96	0.57	3.41	29.40

Paramparagat Krishi Vikas Yojna

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.00	0.95	0.95	0.95
3	Assam	0.00	0.00	0.00	0.00	0.00

4	Bihar	0.63	1.37	1.42	1.42	1.42
6	Goa	0.07	0.07	0.07	3.53	3.53
7	Gujarat	0.00	0.00	0.00	0.00	4.04
8	Haryana	0.54	0.74	0.74	0.74	0.74
9	Himachal Pradesh	0.00	0.00	0.00	0.00	1.37
10	Karnataka	0.00	0.00	0.00	2.65	3.46
11	Kerala	0.32	0.32	0.82	0.82	0.82
12	Madhya Pradesh	0.00	0.00	3.35	6.96	32.78
13	Maharashtra	0.00	0.00	0.00	0.00	11.35
14	Manipur	0.00	0.00	0.49	0.49	0.49
15	Meghalaya	0.00	1.37	1.37	1.37	1.37
16	Mizoram	0.00	0.00	0.00	0.22	0.22
17	Nagaland	0.00	0.00	0.00	0.43	0.43
18	Odisha	0.00	0.00	0.00	0.00	0.00
19	Punjab	0.00	0.00	0.00	0.00	0.00
20	Rajasthan	0.00	0.00	0.00	0.44	0.44
21	Sikkim	1.08	1.08	1.08	1.61	1.61
22	Tamil Nadu	0.00	0.00	0.00	0.06	0.92
23	Telangana	0.00	0.00	5.44	5.44	5.44
24	Tripura	0.00	0.00	0.00	0.72	0.72
25	Uttar Pradesh	0.00	0.00	0.44	0.96	1.30
26	Uttarakhand	0.00	0.00	0.03	0.03	0.03
27	West Bengal	0.00	0.03	3.28	3.28	3.28
	Total	2.64	4.98	19.48	32.12	76.71
	Union territories					
1	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00
2	A & N Islands	1.30	1.30	1.30	1.30	1.30
3	Puducherry	0.00	0.00	0.29	0.29	0.29
4	Chandhigdh	0.00	0.00	0.00	0.77	0.77
5	D & N Haveli	0.00	0.00	10.00	10.00	10.00
6	Daman & Diu	0.00	0.00	2.36	2.36	2.36
7	Delhi	0.00	0.00	4.71	4.71	4.71
8	Lakshdeep	0.00	0.00	0.00	2.27	2.27
	Grand Total	3.94	6.28	38.14	53.82	98.41

National Project on Soil & Health Fertility

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	0.00	4.73
2	Arunachal Pradesh	0.00	0.00	0.57	0.57	4.16
3	Assam	0.00	0.00	1.18	1.64	17.85
4	Bihar	0.00	0.00	0.60	1.65	8.5
5	Chhattisgarh	0.00	0.00	0.47	0.60	3.62
6	Goa	0.00	0.00	0.71	0.81	0.81

7	Gujarat	0.00	0.00	0.10	0.55	2.62
8	Haryana	0.00	0.00	0.00	0.63	1.16
9	Himachal Pradesh	0.00	0.00	0.00	0.00	0.02
10	Jharkhand	0.00	0.00	1.19	6.83	10.87
11	Karnataka	0.00	0.00	0.11	0.57	1.55
12	Kerala	0.00	0.00	0.24	4.11	4.11
13	Madhya Pradesh	17.51	17.51	18.61	19.26	20.34
14	Maharashtra	0.00	0.00	0.00	2.59	2.96
15	Odisha	0.00	0.00	0.00	0.00	5.02
16	Punjab	0.00	0.87	1.86	2.5	13.22
17	Rajasthan	0.00	0.00	4.64	7.38	15.00
18	Tamil Nadu	0.00	0.00	0.00	0.00	2.14
19	Telangana	0.00	0.00	16.00	30.25	30.25
20	Tripura	0.00	0.00	0.00	0.26	1.18
21	Uttar Pradesh	0.00	0.00	3.71	3.73	21.53
22	Uttarakhand	0.00	0.00	0.00	0.48	4.14
23	West Bengal	0.00	0.00	2.31	5.59	5.59
	Total	17.51	18.38	52.30	90.00	181.37
	Union territories					
1	Jammu and Kashmir	0.00	0.00	0.33	1.91	7.83
2	A & N Islands	0.00	0.00	0.05	33.75	33.75
3	Puducherry	0.50	0.50	0.50	0.50	0.50
4	D & N Haveli	0.00	0.00	0.06	4.21	4.21
5	Daman & Diu	0.00	0.00	0.00	0.00	0.00
6	Delhi	0.00	0.00	0.00	0.00	0.00
7	Lakshdeep	0.00	0.00	0.00	0.00	72.47
	Grand Total	18.01	18.88	53.24	130.37	300.43

Rashtriya Krishi Vikas Yojna

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
3	Assam	0.61	0.61	0.61	32.68	35.76
4	Bihar	0.00	0.01	0.01	13.49	55.80
5	Chhattisgarh	0.00	0.01	4.02	19.39	18.86
6	Goa	0.00	0.00	0.00	3.31	6.58
7	Gujarat	0.00	0.00	2.15	2.15	8.09
8	Haryana	0.02	0.12	1.73	1.73	1.73
9	Himachal Pradesh	0.00	0.00	0.00	0.33	2.14
10	Jharkhand	17.97	16.54	17.14	22.31	53.82
11	Karnataka	0.00	1.50	1.50	2.72	6.29
12	Kerala	0.00	0.00	0.00	0.00	36.45
13	Madhya Pradesh	0.00	0.30	0.30	0.37	71.27
14	Maharashtra	0.00	0.00	0.00	1.35	50.44
15	Manipur	0.00	0.00	0.00	0.13	0.38
16	Meghalaya	0.03	0.03	0.52	0.52	0.72
17	Mizoram	0.00	0.00	0.00	0.15	0.14
18	Nagaland	0.00	0.00	0.00	0.00	0.00

19	Odisha	0.00	0.00	0.00	0.96	17.73
20	Punjab	0.00	0.00	0.00	0.17	39.58
21	Rajasthan	0.00	0.00	0.00	0.87	2.37
22	Tamil Nadu	0.00	0.00	0.00	0.86	4.89
23	Telangana	0.00	85.25	104.38	233.07	363.66
24	Tripura	0.00	0.00	0.00	0.00	7.08
25	Uttar Pradesh	5.53	5.53	13.72	22.94	36.22
26	Uttarakhand	0.00	0.00	1.34	2.94	4.84
27	West Bengal	0.15	9.83	10.91	12.54	27.09
	Total	24.31	119.73	158.33	374.98	851.93
	Union territories					
1	Jammu and Kashmir	12.48	12.48	13.72	14.46	18.33
2	A & N Islands	0.00	0.50	0.50	0.50	1.65
3	Puducherry	0.76	0.00	0.76	0.82	0.00
4	Chandhigdh	0.00	0.00	0.00	0.00	0.82
	Grand Total	37.55	132.71	173.31	390.76	872.73

Organic Value Chain Development for NES Region

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Assam	0.00	0.00	0.00	5.75	3.60
2	Meghalaya	0.00	0.00	0.00	13.95	0.00
	Total	0.00	0.00	0.00	19.70	3.60

National Bamboo Mission

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.03	0.03	7.13	7.13	7.13
2	Assam	0.49	0.49	0.49	0.49	1.33
3	Bihar	0.59	0.59	0.88	0.88	0.88
4	Chhattisgarh	0.00	0.01	0.01	0.01	1.29
5	Gujarat	1.37	1.37	1.37	1.37	1.37
6	Himachal Pradesh	0.04	0.04	0.04	1.14	2.14
7	Jharkhand	0.59	0.59	1.59	2.35	2.35
8	Karnataka	0.00	0.00	0.00	0.00	2.00
9	Kerala	0.14	0.14	5.94	5.94	6.16
10	Madhya Pradesh	0.00	0.00	0.00	0.00	3.89
11	Maharashtra	0.03	0.03	0.03	1.82	1.82
12	Meghalaya	0.02	0.02	0.83	2.61	3.61
13	Mizoram	0.00	0.30	0.30	0.30	3.80
14	Punjab	0.07	0.07	0.07	0.07	0.07
15	Rajasthan	0.69	0.69	0.69	0.69	0.69
16	Tamil Nadu	0.00	0.00	0.00	0.00	0.45
17	Telangana	0.40	0.40	3.75	3.75	3.75
18	Tripura	0.34	0.34	0.34	0.34	2.97
19	Uttar Pradesh	0.39	0.39	0.39	0.64	1.99
20	Uttarakhand	0.29	0.29	0.29	0.29	1.49

21	West Bengal	0.32	0.32	0.32	0.32	0.32
	Total	3.28	3.58	14.54	19.12	35.36
	Union territories					
1	Jammu and Kashmir	0.39	0.39	0.39	0.39	0.39
	Grand Total	6.19	6.50	24.85	30.53	49.89

Agriculture Marketing

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	13.10	13.10	13.10
2	Chhattisgarh	0.00	0.00	5.91	5.91	5.91
3	Haryana	0.00	0.00	32.40	32.40	32.40
4	Himachal Pradesh	0.00	0.00	6.75	6.75	6.75
6	Jharkhand	3.98	3.98	3.98	11.58	11.58
7	Karnataka	0.00	0.00	0.00	0.60	0.60
8	Kerala	0.00	0.00	0.00	1.80	1.80
9	Madhya Pradesh	0.00	0.00	33.02	0.00	0.00
10	Maharashtra	0.00	0.00	11.16	18.55	18.55
11	Punjab	0.00	2.46	0.11	0.11	0.11
12	Rajasthan	0.00	0.00	26.17	79.38	79.38
13	Telangana	0.00	0.00	21.15	21.15	21.15
14	Tripura	0.00	0.00	0.00	0.00	0.00
15	Uttar Pradesh	0.00	0.00	45.20	45.20	45.20
16	Uttarakhand	0.00	0.00	2.40	2.40	2.40
17	West Bengal	0.00	2.55	11.21	10.67	8.42
	Total	3.98	8.99	212.56	249.60	247.35
	Union territories					
1	Jammu and Kashmir	0.00	0.00	0.00	0.30	0.30
	Grand Total	3.98	8.99	212.56	249.90	247.65

National E- Governance Plan – Agriculture Information System

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Assam	0.00	0.00	0.00	0.00	1.34
2	Bihar	0.00	0.00	0.00	0.00	3.57
3	Chhattisgarh	0.01	0.01	0.00	1.89	1.89
4	Goa	0.00	0.14	0.00	0.00	0.00
5	Gujarat	0.00	1.21	0.00	0.00	0.00
6	Madhya Pradesh	0.00	0.00	0.00	0.00	1.61
7	Manipur	0.33	0.33	0.33	0.33	0.33
8	Odisha	0.00	0.00	0.00	0.00	1.78
9	Punjab	0.00	0.00	0.00	0.00	0.52
10	Rajasthan	0.00	0.00	0.01	0.01	0.00
11	Sikkim	0.00	0.00	0.00	0.50	0.00
12	Telangana	0.00	0.00	0.00	0.00	1.86
13	Uttar Pradesh	0.00	0.00	0.20	0.20	1.41
14	West Bengal	0.00	0.29	2.54	2.54	2.54
15	Total	0.34	1.98	3.08	5.47	16.85
	Union territories					
1	Jammu and Kashmir	0.18	0.18	0.68	0.68	0.68
2	A & N Islands	0.13	0.13	0.13	0.13	0.13
3	Puducherry	0.01	0.01	0.07	0.07	0.07
	Grand Total	0.66	2.30	3.96	6.35	17.73

Agriculture Census & Statistics

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Uttar Pradesh	0.00	0.00	0.00	0.00	16.28
	Total	0.00	0.00	0.00	0.00	16.28

Sub-Mission on Agro-Forestry

S.No.	Name of State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Meghalaya	0.00	0.00	0.00	0.00	0.26
2	Nagaland	0.00	0.00	0.00	0.00	0.14
3	Bihar	0.00	0.74	0.00	0.00	0.20
4	Chhatisgarh	0.00	0.00	0.00	0.00	0.42
5	Gujarat	0.00	0.01	0.00	0.00	0.00
6	Haryana	1.06	0.00	0.00	0.00	0.00
7	Him. Pradesh	0.03	0.02	0.03	0.55	0.75
8	Jharkhand	0.00	0.00	0.45	0.00	0.00
9	Karnataka	0.00	0.07	0.00	0.00	0.00
10	Maharashtra	0.00	0.00	0.00	0.00	1.60
11	Orissa	0.00	0.00	0.32	0.00	0.00
12	Punjab	0.00	0.00	0.43	0.23	1.38
13	Rajasthan	0.00	2.55	0.00	0.00	0.00
14	Tamil Nadu	0.00	0.00	0.00	0.00	3.34
15	Uttar Pradesh	0.00	0.43	0.00	1.30	2.61
	Total	1.09	3.82	1.23	2.08	10.70
	Union territories					
1	J & K	0.00	0.00	1.50	0.00	0.75
2	Ladakh	0.00	0.00	0.00	0.00	0.50
	Grand TOTAL	1.09	3.82	2.73	2.08	11.95

Sub-Mission on Plant Protection & Plant Quarantine

(Rs. in Crore)

S.No.	Name of States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.60	0.60	0.60	0.60	0.00
2	Assam	0.10	0.10	0.10	0.10	0.10
3	Bihar	0.20	0.20	0.20	0.20	0.20
4	Gujarat	0.45	0.45	0.45	0.00	0.00
5	Haryana	0.90	0.90	0.90	0.90	0.90
6	Jharkhand	0.50	0.50	0.50	0.00	0.00
7	Karnataka	0.20	0.20	0.20	0.20	0.02
8	Kerala	0.19	0.19	0.19	0.19	0.19
9	Madhya Pradesh	0.45	0.00	0.00	0.00	0.00
10	Maharashtra	0.20	0.20	0.10	0.10	0.10
11	Manipur	0.45	0.45	0.45	0.45	0.45
12	Mizoram	0.65	0.65	0.00	0.00	0.00

13	Nagaland	0.45	0.45	0.57	0.00	0.00
14	Punjab	0.13	0.13	0.13	0.13	0.13
15	Rajasthan	0.21	0.21	0.21	0.19	0.00
16	Sikkim	0.48	0.48	0.48	0.00	0.00
17	Tripura	0.00	0.50	0.00	0.00	0.00
18	Uttar Pradesh	0.71	0.71	0.71	0.71	0.71
19	Uttarakhand	0.17	0.17	0.17	0.17	0.17
20	West Bengal	0.20	0.20	0.20	0.20	0.20
	Total	7.24	7.29	6.16	4.14	3.17
	Union territories					
1	Jammu and Kashmir	0.53	0.53	0.53	0.24	0.24
	Grand Total	7.77	7.82	6.69	4.38	3.41

Sub-Mission on Seeds & Planting Material

(Rs. in Crore)

S.No.	States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	6.00	12.78	21.17
2	Arunachal Pradesh	0.00	0.00	0.00	0.00	1.63
3	Assam	0.85	18.5	18.5	18.5	18.504
4	Bihar	0.71	9.18	25.94	25.94	31.35
5	Chhattisgarh	0.00	0.04	0.04	0.04	0.72
7	Gujarat	0.00	0.00	0.00	0.79	2.39
8	Haryana	0.00	0.00	0.84	3.02	3.4
9	Himachal Pradesh	0.00	0.00	0.00	0.00	6.75
10	Karnataka	0.08	5.86	17.92	17.92	19.91
11	Madhya Pradesh	0.00	45	45	53.07	61.83
12	Maharashtra	0.00	2.66	2.66	15.26	25.59
13	Meghalaya	0.00	0.20	0.39	0.39	0.83
14	Mizoram	0.00	0.00	0.00	0.00	0.04
15	Nagaland	0.00	0.24	0.24	0.24	1.95
16	Odisha	0.00	0.00	0.10	1.1	1.9
17	Punjab	1.28	1.28	1.28	1.28	1.28
18	Rajasthan	0.00	0.00	0.00	0.00	3.42
19	Sikkim	0.00	0.00	0.00	0.00	0.04
20	Tamil Nadu	0.00	0.85	2.81	9.59	10.14
21	Telangana	0.00	14.4	18	18	22.28
22	Tripura	0.00	0.33	0.33	2.73	2.73
23	Uttar Pradesh	0.00	41.22	47.33	49.14	61.85
24	Uttarakhand	0.00	0.00	2.13	2.13	9.71
25	West Bengal	0.00	0.00	0.89	4.92	4.92
	Total	2.92	139.76	190.40	236.84	314.33
	Union Territories					
1	Jammu & Kashmir	0.39	0.39	0.59	13.86	20.22
	Grand Total	3.31	140.15	190.99	250.70	334.55

(Replies to LOP Q.30, page 34-35, and Annexure-7, page 147 to 158)

Doubling of Farmers' Income

1.33 On the query regarding the fact that the average monthly income of a farmer in India was Rs. 8059 during 2015-16 that were planned to be doubled within a time frame, the Department has submitted:

"State -wise and Year-wise Monthly Agricultural Household Income

States/Union terris.	Monthly agriculture households' income (Rs.)	
	2015-16**	2018-19*
Andhra Pradesh	8674	10480
Arunachal Pradesh	14679	19225
Assam	7164	10675
Bihar	3776	7542
Chhattisgarh	5922	9677
Gujarat	9837	12631
Haryana	15602	22841
Himachal Pradesh	9573	12153
Jammu & Kashmir	14351	18918
Jharkhand	7068	4895
Karnataka	12867	13441
Kerala	12982	17915
Madhya Pradesh	9740	8339
Maharashtra	8336	11492
Manipur	10241	11227
Meghalaya	15032	29348
Mizoram	10708	17964
Nagaland	11428	9877
Odisha	5274	5112
Punjab	19242	26701
Rajasthan	7743	12520
Sikkim	10053	12447
Tamil Nadu	11131	11924
Telangana	7191	9403
Tripura	6580	9918
Uttarakhand	5153	13552
Uttar Pradesh	6581	8061
West Bengal	6559	6762
All India	8059	10218

* NSS Report No. 587**DFI Committee Report (2018)

The Situation Assessment Survey (SAS) is carried out by the National Statistical Organization (NSO) at certain intervals only, and not on a regular annual basis. The last two SAS results are available for the Agricultural Years, July 2012–June 2013, and July 2018–June 2019. For the benchmark year 2015-16, the DFI Committee has worked out average annual incomes of the agricultural households based on extrapolation of the data for the Agricultural Year, 2012-13. Although the 2015-16 benchmark estimates of DFI committee are not strictly comparable with the SAS results of 2018-19, a growth of 26.8% has been recorded in the

average agriculture household's monthly income during 2015-16 and 2018-19.

The Government has adopted several developmental programmes, schemes, reforms and policies that focus on higher incomes for the farmers. All these policies & programmes are being supported by higher budgetary allocations and non-budgetary financial resources such as creating Corpus Funds like Micro Irrigation Fund etc. There have been several reforms to unleash the potential, e.g. Formation and Promotion of 10,000 FPOs along with necessary financial support under Atma Nirbhar Package (Agriculture). Under Atma Nirbhar Bharat special attention is being paid for creation of infrastructure for which Agri Infrastructure Fund (AIF) has been created with a corpus of Rs. 1,00,000 crore. Other special initiatives include supplementary income transfers under PM-KISAN; Pradhan Mantri Fasal Bima Yojna (PMFBY); Pradhan Mantri Krishi Sinchai Yojana (PMKSY); Increase in Minimum Support Price (MSPs) for all Kharif & Rabi Crops ensuring a minimum of 50 percent of profit margin on the cost of production, Bee-Keeping; Rashtriya Gokul Mission; Blue Revolution; Interest Subvention Scheme; Kisan Credit Card (KCC) that now offers production loan to even dairy & fishery farmers besides agricultural crops etc. For environmental sustainability, National Mission for Sustainable Agriculture (NMSA) has been launched in the year 2014-15 which aims to evolve and implement strategies to make Indian agriculture more resilient to the changing climate. The adoption of Drone technologies in agriculture has a potential to revolutionize the Indian agriculture. In order to make Drone technology affordable to the farmers and other stakeholders of this sector, financial assistance @ 100 % cost of drone together with the contingent expenditure is extended to ICAR/SAU/ State governments/ State government Institutions under Sub-Mission on Agricultural Mechanization (SMAM) for its demonstration on the farmer's fields."

1.34 When the Department was asked by the Committee as to whether it is a fact that the total projected expenditure by the Government in 2022-23 would be Rs. 39.45 lakh crore out of which only about 3.1% or Rs.1.24 lakh Crore is the

share of the Department of Agriculture and Farmers Welfare and if so, will it be sufficient to double the average annual income of a farmer in the Country in near future, the Department has replied:

Budgetary Allocation (Rs. Crore)								
Name of Department	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
DA&FW	17,004.35	35,983.69	41,855.00	46,700.00	1,30,485.21	1,34,399.77	123017.57	124000.00
DARE	6,320.00	6,620.00	6,800.00	7,800.00	8,078.76	8,362.58	8513.62	8513.62
DAHDF	2,136.16	2,431.51	2,921.00	3,580.00	3342.62	3704.13	3599.98	4288.84
Total	25,460.51	45,035.20	51,576.00	58,080.00	1,41,906.59	1,46,466.48	135131.17	136802.46

The budgetary allocations made for Agriculture and Allied sector has increased manifold since 2015-16 as is evident from the above table. The particular focus of increased budgetary allocation is for supplementing income, risk assurance, interest subsidy, creation of capital assets and infrastructure in agriculture, etc. As a result of increased budgetary allocation and implementation of schemes/ programmes in agriculture and allied sector, the income of farmers have increased significantly as pointed out earlier at para 1.33. Technology implementation has also been given a priority for further expediting progress in this regard. Therefore, the allocation is adequate to achieve the set targets under Doubling of Farmers Income strategy.

Thus the Department has mentioned only the allocations made in the three Departments and not the Utilization of Budget by them since 2015-16.

1.35 It is a fact that many Departments, Organizations and Ministries of Government of India are responsible for Doubling of Income of each and every farmers of this Country within a fixed time frame. But there is no denial that major task for Doubling of income of farmers lies with the Department of Agriculture and Farmers Welfare. It appears from the reply furnish by the Department that the Department is far from Doubling the Income of Farmers rather in some States like Jharkhand it has come down from Rs. 7068 to Rs. 4895, for Madhya Pradesh it has come down from Rs. 9740 to Rs. 8339, for Nagaland it has come down from Rs. 11428 to Rs. 9877, for Odisha it has come down from Rs. 5274 to Rs. 5112. This has happened when monthly agricultural household income of the Country

has been increased from Rs. 8059 to Rs. 10218 as per Situation Assessment Survey carried out by the National Statistical Organization for all India. Question remain to be answered in this regard is why in some States monthly household income is declining between 2015-16 and 2018-19, when the lot of farmers perhaps remains the same and whether the Department of Agriculture and Farmers Welfare remains as a mute spectator.

1.36 During the course of evidence, when the Department has asked to inform the steps taken by it to increase farmers income in the States of Jharkhand, Madhya Pradesh, Nagaland, Odisha, the Department's Post Evidence Reply was lackadaisical in replying that the input in this regard will need to be sought from the concerned State Governments.

Chapter-II

Scheme-Wise Analysis

2.1. Scheme-Wise Analysis of Central Sector Schemes followed by Scheme-wise Analysis of Centrally Sponsored Scheme being implemented by the Department in the light of Detailed Demands for Grants 2022-23 have been analysed in this Chapter

Budgetary Support for Centrally Sponsored Schemes in 2021-22

2.2. As per the replies furnished by the Department of Agriculture and Farmers Welfare, the BE, RE and AE in respect of the Centrally Sponsored Schemes of the Department in 2021-22 are as given below :

(Rs. in Crore)

Name of Centrally Sponsored Schemes	BE 28-01-2022	RE 28-01-2022	AE as on 28-01-2022
Pradhan Mantri KrishiSinchaiYojna-Per Drop More Crop (PMKSY)	4000.00	2000.00	779.18
Green Revolution			
RastriyaKrishiVikasYojna	3712.44	2000.00	1128.07
KrishionnatiYojna			
National Food Security Mission	2096.00	1540.00	594.63
National Food Security Mission-Oilseeds & Oil Palm	536.00	300.00	-
National Food Security Mission- Other Crops	1560.00	1240.00	-
Total- (KrishionnatiYojna-National Food Security Mission)	2096.00	1540.00	594.63
Technology Mission on Oilseeds and Oil-palm	0.00	0.00	0.00
National Project on promotion of Organic Farming	12.00	6.00	0.04
Organic Value Chain Development for NES Region	200.00	174.81	70.78
National Project on Management of Soil Health & Fertility	315.00	100.00	0.08
National Mission for Sustainable Agriculture (RADP & Climate change)	180.00	110.00	39.66
Paramparagat Krishi Vikas Yojna	450.00	100.00	32.12
National Project on Agro-Forestry	34.00	20.00	8.37
Mission for Integrated Development of Horticulture including NBHM	2385.00	1594.00	573.20
Sub-Mission Seeds & Planting Material	448.00	310.00	86.01
Sub-Mission on Plant Protection and Plant Quarantine	45.00	31.00	18.49
Sub-Mission on Agriculture Extension	1173.75	924.00	480.51
Information Technology	50.00	55.19	18.90
Sub-Mission on Agricultural Mechanization	1050.00	850.00	632.76
Integrated Scheme on Agriculture Census and Statistics	374.00	267.00	202.18
Integrated Scheme on Agriculture Cooperation	373.00	373.00	90.43
Integrated scheme on Agricultural Marketing	410.00	264.20	103.30
National Bamboo Mission	100.00	70.00	14.56

National Mission on Edible Oils (Oil-palm)	0.00	100.00	0.00
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BE = Budget Estimates, RE = Revised Estimates, AE = Actual Expenditure

Budgetary Support for Centrally Sponsored Schemes in 2022-23

2.3. The BE 2022-23 in respect of the Centrally Sponsored Schemes of the Department of Agriculture and Farmers Welfare is as under :

		(Rs. in Crore)
S. No.	Name of Centrally Sponsored Schemes	BE 2022-23 (Accepted-I)
1	RastriyaKrishiVikasYojna	10433.00
2	KrishionnatiYojna	
2.01	Food and Nutrition Security	1395.00
2.02	Edible Oil-Oil Palm	900.00
2.03	Edible Oils-Oilseeds	600.00
2.04	Organic Value Chain Development for NES Region	198.00
2.05	Mission for Integrated Development of Horticulture	1900.00
2.06	Seeds & Planting Material	305.00
2.2.11	Agriculture Extension	1000.00
2.2.12	Digital Agriculture	60.00
2.2.14	Agriculture Census and Statistics	325.00
2.2.16	Agricultural Marketing	500.00
Total- Krishonnati Yojna		7183.00
Total- Centrally Sponsored Schemes		17616.00

Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)

2.4. The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme was approved by the Union Cabinet in its meeting held on 1.2.2019. It was inaugurated by the Hon'ble Prime Minister at national level in a function held on 24th February, 2019 at Gorakhpur (UP). The Scheme has been made effective from 01-12-2019. Under the Scheme, income support is provided to all eligible farmer families irrespective of the size of the cultivable land holding, by way of payment of Rs.6000/- per year, subject to certain exclusions. The financial benefit under the scheme is released in three 4-monthly installments of Rs.2000/- each over the year, to be credited into the bank accounts of the beneficiaries held in destination banks through Direct Benefit Transfer.

2.5. When asked by the Committee to provide details of Financial Performance of the Scheme, the Department submitted:-

Year	BE (in crore)	RE (in crore)	Actual Expdr (in crore)	Shortfall/ Excess, if any (in crore)	Reasons for shortfall/Excess , if any	Remedial Steps taken by the Department to overcome the reasons for shortfall, if any
2018-19	-	20,000	6050.56		The Expenditure depends on the data provided by the States/UTs and its validation after necessary corrections. However, the expenditure has gone up every year as the Scheme has matured.	Efforts have been made continually to improve the enrolments under the Scheme. Various campaigns have been conducted at the ground level to make sure that all eligible farmer families become part of the Scheme. Facility of self-registration has been provided on the PM-KISAN portal and common service centers (CSCs) have also been authorized to register the farmers under the Scheme.
2019-20	75,000	54,370.15	49,224.97	- 25,775.03		
2020-21	75,000	65,000	61,425.74	- 13,574.26		
2021-22	65,000	67,500	66,760.53	+1760.53		
2022-23	68,000	N/A				

2.6. When the Committee asked about how the Department will utilize the increased allocation during 2022-23, the Department has submitted:-

"Since inception of the Scheme there has been increasing trend in the coverage of farmers benefited under the scheme. Currently, there are more than 11.79 Crore beneficiaries who have received benefits under the Scheme, considering that benefits worth Rs. 6000 per year are provided to each beneficiary, the amount allocated shall be utilized in its entirety in

providing the benefits to beneficiaries enrolled currently and to be enrolled in future."

Pradhan Mantri Fasal Bima Yojana (PMFBY)

2.7. The objective of launching the new scheme, Pradhan Mantri Fasal Bima Yojana (PMFBY), a yield based scheme, and a weather index based 'Restructured Weather Based Crop Insurance Scheme (RWBCIS)' from Kharif 2016, is to provide a simple and affordable crop insurance product to ensure comprehensive risk cover for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest, to provide adequate claim amount and timely settlement of claims. The schemes' implementation is reviewed/monitored constantly through weekly video conferences, one to one meetings with the stakeholders on regular basis and the National Level Monitoring Committee (NLMC). Learning from the Scheme implementation experience, an extensive consultative exercise with all implementing partners was made and Operational Guidelines (OGs) of PMFBY/RWBCIS were revised with effect from 1st October, 2018 i.e. from Rabi 2018-19 season and revamped w.e.f. Kharif 2020 season. Revamped operational guidelines are available on National Crop Insurance Portal i.e. <https://pmfby.gov.in/guidelines> for use of stakeholders under the scheme.

The Financial Performance/release of funds by Central Government under the PMFBY is stated to be:

(Rs. in Crore)

Year	BE	RE	Actual Expenditure	Shortfall/ Excess, if any (w.r.t. BE)	Reasons for Shortfall/ Excess, if any	Remedial Steps Taken by the Department to overcome the reasons for Shortfall, if any
2018-19	13014.15	12983.1	11945.3886	-1068.76	Due to low coverage in NER funds could not be utilised	Sharing pattern between Central and State Government for NER States has been revised to 90 : 10 from 50 : 50 from Kharif
2019-20	14000.00	13640.85	12638.32	-1361.68		
2020-21	15695.00	15307.25	13902.79	-1792.21		

2021-22	16000.00	15989.39	9719.2479	-6280.75	Available funds except NER * allocation should be utilised by the end of FY	2020 season. Provision has been made for extensive IEC activities in the region.
2022-23	15500.00	-	-	-	-	-

* Allocation for NER is relatively higher as compared to cultivable area/gross cropped area in the NER.

2.8. The Committee further asked to furnish year-wise, State and Union territory-wise details of allocations made, RE, AE, Shortfall/Excess, if any, along with the reasons for the same, under the Scheme since 2018-19. The Department has submitted:-

"The Scheme is demand driven. Further, being a Central Sector Scheme, State/UT-wise allocation/release is not made under the scheme. The requisite Central share of premium subsidy to farmers is released to the Central Fund Routing Agency namely, Agriculture Insurance Company of India Ltd. (AIC), who in turn releases the fund to the implementing insurance companies as per coverage data entered on National Crop Insurance Portal (NCIP) on the receipt of respective State Government's requisite share in premium subsidy."

2.9. On specifically asked how the Department will manage to implement PMFBY Scheme with less allocation as it is a Flagship Scheme of the Department, the Department has submitted:

"The scheme is demand driven. Based on the coverage and demand situation under the scheme, additional funds, if required, may be sought at Revised Estimates 2022-23 Stage."

2.10. The Committee took note that an amount of Rs. 15500 Crore has been allocated for this Scheme in BE 2022-23, which is less than RE (Revenue) 2021-22 of Rs.15989.39 Crore. On being asked by the Committee how the Department will manage to implement this Scheme with less allocation as it is a Flagship Scheme of the Department, the Department of Agriculture and Farmers Welfare stated that "*the scheme is demand driven. Based on the coverage and demand situation under the scheme, additional funds, if required, may be sought at Revised Estimates 2022-23 Stage.*"

Interest Subsidy for Short Term Credit to Farmers – Interest Subvention Scheme (ISS)

2.11. On being asked by the Committee to furnish Financial Performance of the Scheme/Programme being implemented by the Department, the Department has furnished:

(Rs. In crore)

Year	BE	RE	Actual Expenditure	Shortfall/ Excess, if any	Reasons for Shortfall/ Excess, if any	Remedial Steps taken by the Department to overcome the reasons for Shortfall, if any
2018-19	15000	14987	11495.67	13	#	This Department is driving a KCC Saturation drive all over the country in collaboration with DFS and other Stakeholders to bring maximum number of farmers under KCC.
2019-20	18000	16236.86	16218.75	1763.14		
2020-21	21175	19831.75	17789.72	1343.25		
2021-22	19468.31	18142.3	11987.817*	1326.01		
2022-23	19500	-	-	-		

* As on 16.02.2022. The scheme is under the implementation stage.

Reasons for shortfall/excess.

1. Utilization of the SC/ST Category budget of ISS is very less due to non availability of disaggregated audited claims from the implementing agencies.
2. Utilization of the NER budget is very less in respect of ISS since the total cultivable area in North Eastern States is about 2.74% of the total GCA of the country and community ownership of land is prevalent in most NE States.

2.12. On being asked to furnish State and Union territory-wise details of allocations made, RE, AE, Shortfall/Excess, if any, along with the reasons for the same, under

the Scheme/Programme being implemented by your Department since 2018-19, the Department has stated:

“The Interest Subvention Scheme (ISS) is demand driven and under the Scheme, no State-wise budgetary allocations are made, rather funds are released to Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) for settling the audited claims against the components of the Scheme received from PSBs, Private Sector Scheduled Commercial Banks, RRBs and Cooperative Banks.”

2.13. When the Committee asked to give reasons for nil allocation for Short Term Credit to farmers and if farmers do not get Short Term Credit, how they will be able to manage at the times of urgent requirement/distress situation, the Department has submitted:

“Ground Level Credit for agriculture sector which comprise Term Loan and Short Term Credit for farmers is fixed by Department of Financial Services, M/o Finance in consultation with NABARD. Department of Financial Services is in the process of fixing the target of Ground Level Credit including Short Term Credit for farmers for the financial year 2022-23.”

Modified Interest Subvention Scheme (MISS)

2.14. The Interest Subvention Scheme (ISS) was launched in the year 2006-07 with a view to provide concessional short term crop loans including loan availed through Kisan Credit Card (KCC) to the farmers. The Scheme is available to farmers availing short term agri loans upto Rs.3 lakh at an interest rate of 7% per annum for one year. The short term agri loans include crop Husbandry, Animal Husbandry, Dairying and Fisheries. Additional 3% subvention is also given to the farmers for prompt and timely repayment of loans; the same gets reduced to 4% per annum. The benefits of the Scheme can also be availed by farmers in allied activities like Animal Husbandry and Fisheries and who already possess KCC within the overall limit of Rs.3 lakh. New KCC can be issued to Animal Husbandry and Fisheries farmers with provision of benefit of Interest Subvention and Prompt Repayment

Incentive (IS &PRI) for loan amount upto Rs.2 lakh per annum. Interest subvention of 2% and prompt repayment incentive of 3% on restructured crop loans to farmers affected by severe natural calamities for a maximum period of 5 years on the basis of report of Inter-Ministerial Central Team (IMCT) for grant of NDRF assistance and Sub-Committee of National Executive Committee (SC-NEC) is also available. Further Interest Subsidy of @ 2 % is available to Small and Marginal Farmers (SMFs) having Kisan Credit Card (KCC) on post harvest loans against Negotiable Warehouse Receipts (NWRs) i.e. at the same rates as applicable to crop loans for a period of up to six months post harvest.

2.15. When asked to furnish Financial Performance of the MIS Scheme, the Department has submitted:

(Rs. In Crore)

Year	BE (in Rs. Crore)	RE (in Rs. Crore)	Actual Expenditure (in Rs. Crore)	Shortfall/ Excess, if any (in Rs. Crore)	Reasons for Shortfall/ Excess, if any	Remedial Steps taken by the Department to overcome the reasons for Shortfall, if any
2018-19	15000	14987	11495.67	13	#	This Department is driving a KCC Saturation drive all over the country in collaboration with DFS and other Stakeholders to bring maximum number of farmers under KCC.
2019-20	18000	16236.86	16218.75	1763.14		
2020-21	21175	19831.75	17789.72	1343.25		
2021-22	19468.31	18142.3	11987.817*	1326.01		
2022-23	19500	-	-	-		

* As on 16.02.2022. The scheme is under the implementation stage.

Reasons for shortfall/excess

1. Utilization of the SC/ST Category budget of ISS is very less due to non-availability of disaggregated audited claims from the implementing agencies.
2. Utilization of the North Eastern Region (NER) budget is very less in respect of ISS due to the following reasons:
 - The total cultivable area in North Eastern States is about 2.74% of the total Gross Cropped Area (GCA) of the country.

- Community ownership of land is prevalent in most NE States.

2.16. On being asked to furnish year-wise, State and Union territory-wise details of allocations made, RE, AE, Physical Performance, Targets, Targets Achieved, Shortfall/Excess, if any, along with the reasons for the same, under the Scheme/Programme being implemented by your Department since 2018-19, the Department has submitted:

"The Interest Subvention Scheme (ISS) is demand driven and under the Scheme, no State-wise budgetary allocations are made, rather funds are released to Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) for settling the audited claims against the components of the Scheme received from PSBs, Private Sector Scheduled Commercial Banks, RRBs and Cooperative Banks."

2.17. When the Committee asked to give reasons for allocating Rs. 19500 Crore for this Scheme in BE 2022-23 and how the Department will utilise the allocation for the MISS as it has allotted not deal only this year, the Department has stated:

"With a view to provide concessional institutional credit to farmers, Rs. 19500 Crore has been allocated for the Financial Year 2022-23 under Interest Subvention Scheme to provide 2% Interest Subvention and 3% Prompt Repayment Incentive on short term agri loan. The Interest Subvention Scheme is continued for the financial year 2022-23. Funds will be released to Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) for settling the audited claims against the components of the Scheme received from PSBs, Private Sector Scheduled Commercial Banks, RRBs and Cooperative Banks."

Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA)

2.18. Department is implementing an umbrella scheme 'Pradhan Mantri Annadata Aay SanraksHan Abhiyan' (PM-AASHA) in order to ensure remunerative prices to farmers for their produce. Under PM-AASHA, Department implements the Price

Support Scheme (**PSS**) for procurement of pulses, oilseeds and copra. For oilseeds, the Price Deficiency Payment Scheme (**PDPS**) **is also under implementation**. However, States/UTs have options to choose either PSS or PDPS in a given procurement season with respect to a particular oilseed crop for the entire State. Besides, Department of Agriculture & Farmers Welfare also implements Private Procurement & Stockist Scheme (**PPSS**) for oilseeds on pilot basis and States have the option for implementation of PPSS in district/selected APMC(s) of district involving the participation of private stockist.

Pradhan Mantri Kisan Man Dhan Yojana

2.19. PMKMY is a pension scheme for Small and Marginal Farmers having cultivable land up to 2 hectares. Farmers within the age group of 18-40 years are eligible to get themselves enrolled in the scheme. The scheme aims at providing an assured pension of Rs. 3000 per month once the farmer attains the age of 60 years.

2.20. When asked to furnish Financial Performance of the Scheme being implemented by the Department, the Department has submitted:

(Rs. in Crore)

Year	BE	RE	Actual Expenditure	Shortfall/ Excess, if any	Reasons for Shortfall/ Excess, if any	Remedial Steps Taken by the Department to overcome the reasons for Shortfall, if any
2018-19					N/A	
2019-20	900	200	125	-775	"Pradhan Mantri Kisan Man Dhan Yojana was launched in the month of September 2019 (FY 2019-20) and it was initially anticipated that about 5 crore beneficiaries will join the Scheme upto the year 2021-22. However, since it is a voluntary and contributory Pension Scheme for Small and Marginal Farmers, the anticipated number of farmers have not joined this Scheme mainly due to the reason that State/UTs could not found sufficient number of Small and Marginal Farmers in the age group of 18-40 years due to lesser number of landholding farmer in that age group. Further, at the time of start of the Scheme, it was	Regular campaigns are being run to enroll new beneficiaries with the help of network of common service centres around the country. Further, during the meeting of Expenditure Finance Committee (EFC) meetings held in August-2021, the following modifications in the eligibility criteria under PM-KMY were proposed to be considered and approved by the EFC to achieve the target of enrolment of 1.25 Crore farmers up to 31-03-2026: The scope of extending the coverage of the scheme to all land holding farmers irrespective of size of holding may be considered and
2020-21	220	50	110	-110		
2021-22	50	0.50	0 (as on 21.01.22)	-0.5		

					envisaged that some of the States/UTs would bear the contribution due to farmers which will incentivize them to join the Scheme, however, Haryana became the only State government who agreed to share the cost of farmer's contribution	approved. The family in which landholding with a person above 40 years of age, his/her spouse/daughter/son, falling in the age group of 18-40 years may be made eligible under the scheme. However, the same were not agreed to by the EFC.
2022-23	100				N/A	

2.21. On being asked by the Committee to furnish State and Union territory-wise details of allocations made, RE, AE, Shortfall/Excess, if any, along with the reasons for the same, under the Scheme/Programme being implemented by the Department since 2018-19, the Department has submitted:

“Since Pradhan Mantri Kisan Maan Dhan Yojana (PMKMY) is a voluntary and contributory Pension Scheme for Small and Marginal Farmers and the expenditure depends upon the actual enrolments made under the Scheme, therefore, there are no specific State-wise allocations in the Scheme.”

Formation and Promotion of Farmers Producer Organization (FPOs)

2.22. Objective of the Scheme is as follows:

- To provide holistic and broad based supportive ecosystem to form new 10,000 FPOs to facilitate development of vibrant and sustainable income oriented farming and for overall socio-economic development and wellbeing of agrarian communities.
- To enhance productivity through efficient, cost-effective and sustainable resource use and realize higher returns through better liquidity and market linkages for their produce and become sustainable through collective action.
- To provide handholding and support to new FPOs up to 5 years from the year of creation in all aspects of management of FPO, inputs,

production, processing and value addition, market linkages, credit linkages and use of technology etc.

2.23. When asked to furnish Financial Performance of the Scheme being implemented by the Department, the Department has submitted:

(Rs. in Crore)

Year	BE	RE	Actual Expenditure	Shortfall/ Excess, if any	Reasons for Shortfall/ Excess, if any	Remedial Steps Taken by the Department to overcome the reasons for Shortfall, if any
2018-19	-	-	-			
2019-20	-	-	-			
2020-21	500.00	250.00	240.83	9.17 w.r.t RE	PFMS issues of Two IAs	Issue sorted out
2021-22 (upto 15.2.2022)	700.00	250.00	94.63	155.37	Allocation also includes SC/ST and NER categories. However under the scheme formation and promotion of FPOs is based on Produce Cluster Area approach.	The Shortfall in release, particularly for General Category, for which 172.80 crore is the allocation, is expected to be utilized in full by March 2022.
2022-23	500.00	-	-			

2.24. On being asked to furnish State and Union territory-wise details of allocations made, RE, AE, Shortfall/Excess, if any, along with the reasons for the same, under the Scheme being implemented by the Department since 2018-19, the Department has submitted:

“No State and Union territory-wise allocation is made under the scheme as the formation and promotion of FPOs is based on Produce Cluster Area approach. The Produce Cluster Area is identified with the input of District Level Monitoring Committee (DLMC), State Level Consultative

Committee (SLCC), other Ministries/ Departments of Government of India and the States as well as with recommendations of Implementing Agencies with input from Cluster Based Business Organization (CBBO) and suggestions of relevant Government of India Organizations.”

2.25. When asked to furnish State and Union territory-wise details of Physical Performance, Targets Set, Targets Achieved, Shortfall/Excess, if any, for the Scheme/Programme being implemented by the Department since 2018-19, year-wise, the Department has submitted:

Year	Physical Targets	Physical Achievement	Shortfall/ Excess, if any (Rs. in Crore)	Reasons for Shortfall/ Excess, if any	Remedial Steps Taken by the Department to overcome the reasons for Shortfall, if any
2018-19	NA	NA	NA	NA	NA
2019-20	250 FPOs	Central Sector Scheme for Formation & Promotion of new 10,000 FPOs launched on 29 th February, 2020.			
2020-21	1000 FPOs	2365 FPO produce clusters were allocated to Implementing Agencies	NA	NA	NA
2021-22	2500 FPOs	2600 FPO produce clusters were allocated to Implementing Agencies. As on 15.02.2022, 2204 FPOs have been registered.	NA	NA	NA
2022-23	4500 FPOs	NA	NA	NA	NA

2.26. On being categorically asked as how the Department will utilize higher allocated funds 2022-23, the Department has submitted:

“For FY 2022-23, under the scheme 4500 FPOs are to be formed, thus Department has proposed Rs 500 crore during FY 2022-23 to meet the expenses under the scheme and to make FPOs sustainable viz, FPO

management cost (Rs 6 Lakh per year), Equity Grant (Matching equity Rs 15.00 Lakh max), Credit Guarantee Fund (Rs 150 Crore per year), Capacity Building through specialized Institutes (Rs 3 crore/ year), Handholding support of (Rs 5 lakh per FPO) to each FPO through Cluster Based Business Organizations (CBBOs), MIS/ Integrated portal under new FPO scheme for monitoring etc.”

2.27. When the Committee asked to give details of strategies to be adopted by the Department for proper utilization of the enhanced allocation for the year 2022-23, the Department stated:

- “Under the scheme 4500 FPOs to be allocated to Implementing Agencies during FY 2022-23. Simultaneously this will require FPO management cost (Rs 6 Lakh per year) & handholding support (Rs 5 lakh per FPO) to each FPO through Cluster Based Business Organizations (CBBOs).
- The equity grant will be made available to eligible FPOs to receive a grant equivalent in amount to the equity contribution of their shareholders members in the FPO subject to its cap of Rs 15.00 Lakh per FPO.
- Credit Guarantee Fund has been created with NABARD under the scheme which required Government of India contribution of Rs 150 crore this year. This will ensure institutional credit accessibility to FPOs.
- Capacity Building through specialized Institutes (Rs 3 crore/ year).
- Development of MIS/ Integrated portal under new FPO scheme for monitoring/ performance review of the Scheme.”

Issues raised by the Committee as put forth by the Department during their Presentation

2.28. When asked that what is the likely production scenario in respect of i) Food grains (also separately for Pulses), ii) Oilseeds, iii) Sugarcane, iv) Cotton, v) Jute & Mesta during 2022-23 and next two financial years against the likely domestic demand, the Department has submitted:

(in Million Tonnes)

Crops	Estimates for 2022-23		Estimates for 2023-24		Estimates for 2024-25	
	Demand	Production	Demand	Production	Demand	Production
Pulses	27.45	27.68	28.18	28.30	28.91	28.93
Foodgrains	284.94	321.44	289.84	326.73	294.75	332.02
Sugarcane	*	440.21	*	461.17	*	482.13
Cotton^	*	35.49	*	37.18	*	38.87
Jute & Mesta^	*	8.61	*	9.02	*	9.43
Oilseeds	64.53*	43.89	67.61*	47.36	70.69*	51.06

^in million bales

*The surplus production is being exported.

Note: The production estimates of cotton and jute are based on the demand projected in balance sheet of Ministry of Textiles for 2021-22 estimates with 5% growth for next 3 years and for sugarcane, the estimates of production is based on production of 2021-22 released by Ministry of Agriculture & Farmers Welfare.

* The demand projections are as per the record of documents of NITI Aayog '(Demand and supply projections towards 2033 on crops, Livestock, Fisheries, and Agricultural inputs' for 2021-22 and 2028-29.

It may be seen that Oil Seeds production is lagging behind the domestic demand in the Country and that will remain so till 2024-25.

2.29. When asked by the Committee about specific Schemes and Programmes being implemented by the Department of Agriculture and Farmers Welfare towards Capital Formation in Agriculture and Allied Sectors, the Department has submitted:

“Most of the Schemes/Programs being implemented by the Department directly/ indirectly aids in capital formation in Agriculture and Allied sectors viz.

- Agriculture Infrastructure Fund,
- Rashtriya Krishi Vikas Yojana,
- Formation and Promotions of Farmers Producers Organization,
- National Food Security Mission,
- Edible Oilseeds and Oilpalm,

- Organic Value Chain Development,
- National Beekeeping Honey Mission.

2.30. The Department has also informed the Committee that under the Head Secretariat, Rs. 927.70 Crore have been allocated for RE (Revenue) for 2021-22 and the same has been decreased in BE (Revenue) 2022-23 to Rs. 594.23 Crore. BE 2021-22 under the Head Secretariat was Rs. 557.47 crore which was increased to Rs. 927.70 crore at RE stage for making a provision towards one-time payment of Rs. 381.03 crore for RISAT-1A satellite to Department of Space under a cost sharing agreement

2.31. When asked to furnish a brief on salient features of Demands for Grants (2022-23), the Department has submitted:

1. Procurement of wheat in Rabi 2021-22 and estimated procurement of paddy in Kharif 2021-22 will cover 1208 lakh metric tonnes of wheat and paddy from 163 lakh farmers, and Rs. 2.37 lakh crore direct payment of MSP value to their accounts.
2. Chemical-free Natural Farming will be promoted throughout the country, with a focus on farmers' lands in 5-km wide corridors along river Ganga, at the first stage.
3. Support will be provided for post-harvest value addition, enhancing domestic consumption, and for branding millet products nationally and internationally.
4. To reduce dependence on import of oilseeds, a rationalised and comprehensive scheme to increase domestic production of oilseeds will be implemented.
5. For delivery of digital and hi-tech services to farmers with involvement of public sector research and extension institutions along with private agri-tech players and stakeholders of agri-value chain, a scheme in Public-Private Partnership (PPP) mode will be launched.

6. Use of 'Kisan Drones' will be promoted for crop assessment, digitization of land records, spraying of insecticides, and nutrients.

2.32. When asked to give reasons for nil allocation for Short Term Credit to farmers during 2022-23 and if farmers do not get Short Term Credit, how they will be able to manage at the times of urgent requirement or of distress situation, the Department has submitted:

1. Ground Level Credit for agriculture sector which comprise Term Loan and Short Term Credit for farmers is fixed by Department of Financial Services, Ministry of Finance in consultation with NABARD.

2. Department of Financial Services is in the process of fixing the target of Ground Level Credit including Short Term Credit for farmers for 2022-23.

2.33. On being asked as to how the Department will utilize higher allocated funds during 2022-23 in Farmer Producer Organisation Scheme, the Department has submitted:

1. For FY 2022-23, under the scheme 4500 FPOs are to be formed. Thus Department has proposed Rs.500 crore during FY 2022-23 to meet the expenses under the scheme and to make FPOs sustainable.

2. The proposed budget will cover FPO management cost (Rs. 6 Lakh per year), Equity Grant (Matching equity Rs. 15 Lakh maximum), Credit Guarantee Fund (Rs. 150 Crore per year), Capacity Building through specialized Institutes (Rs. 3 crore per year), handholding support. Rs. 5 lakh per FPO) to each FPO through Cluster Based Business Organizations (CBBOs), MIS/ Integrated portal under new FPO scheme for monitoring etc.

2.34. When asked as to how the Department will utilize higher allocated funds during 2022-23 in Agriculture Infrastructure Fund scheme, the Department has submitted:

1. During the first quarter of scheme launch (September 20), only 177 projects were sanctioned by commercial banks, which increased to 1700

projects in December'21 quarter. The scheme is gaining momentum and there is a significant increase in sanction and disbursement under the scheme since its launch.

2. With the increase in sanction and disbursement, the expenditure of Department will increase towards interest subvention and credit guarantee support. This will ultimately result in better utilization of higher allocated funds.

2.35. When the Committee asked to give reasons for allocating a meager amount of Rs. 1 Crore PM-AASHA for BE 2022-23 and how the Department will implement its policies with such a meager amount for this policy, the Department has submitted:

1. There is only one proposal received under this scheme for soyabean procurement during Kharif 2018-19 season from Govt. of Madhya Pradesh. Thereafter, no proposal has been received from any State Govt./UT.

2. Hence the budget has been reduced. Further, if there will be any budget requirement under this scheme, the same can be provisioned at RE stage.

2.36. On being asked to give reasons for less allocation for Market Intervention Scheme – Price Support Scheme (MIS-PSS) in BE 2022-23. Whether the Department will be able to fulfill its requirements with less allocation under the Market Intervention Scheme – Price Support Scheme (MIS-PSS), the Department has stated:

1. Budget is allocated for reimbursement of the losses, if any, incurred by Central procuring agencies in undertaking these operations in the Scheme.

2. However, to ensure smooth procurement under PSS this Department provides working capital to its Central agencies through Government Guarantee, which is in the nature of revolving fund and the same is

available by the Central agencies once the stock is hypothecated in their name.

3. After availing the fund from Government Guarantee, Central agencies repay all the procurement cost such as payment to farmers, transportation expenses, gunny bags, stitching charges, labour etc.

4. Presently, an amount of Rs. 39,000 Crore to National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) and Rs. 1,500 Crore to Food Corporation of India (FCI) has been provided as Government Guarantee for undertaking PSS operations

5. Hence based on assessment of losses reported, the budget was increased from Rs. 1500 Crore in BE stage to Rs. 3595.61 Crore at RE stage in 2021-22. However, the BE 2022-23 has been kept the same as BE 2021-22.

2.37. When the Committee asked about the summary of Utilization Certificates (UCs) pending against the State Governments for last five years, the Department has submitted:

(Rs. in Crore)

Year	Amount
Upto 2016-17	187.54
Upto 2017-18	474.58
Upto 2018-19	917.36
Upto 2019-20	1765.57
Upto 2020-21	3237.11

1. To resolve the issue of pendency of UCs and for better monitoring of availability of funds released to the States and Union territories release of funds under the CCS. Precise guidelines have been indicated in the procedure for, inter-alia, tackling under the Centrally Sponsored Schemes (CSS), Government of India has recently modified the procedure for release of funds under CSS. Precise guidelines have been indicated in the procedure for, inter-alia, tackling the problem of pending UCs.

2. This Department is ensuring strict compliance with the guidelines by State Governments and monitoring the utilization of funds released earlier.
3. Further, the Ministry of Finance has prepared draft guidelines for release of funds under Central Sector, on similar lines, which is currently under consultation with stakeholders.

2.38. When the Committee asked about rate of growth in Capital Formation in Agriculture and Allied sectors during the last five years, the Department has submitted:

Gross Capital Formation (GCF) in Agriculture and Allied Sectors relative to Gross Value Added (GVA) of Total Economy at current basic prices

Year	GCF of Agriculture & Allied Sector (Rs. In Crore)	GVA of Total economy (Rs. In Crore)	GCF of Agriculture & Allied Sector as percentage of GVA of Total Economy (in percent)
2015-16	298555	12574499	2.4
2016-17	348424	13965200	2.5
2017-18	362706	15505665	2.3
2018-19 #	411434	17175128	2.4
2019-20@	430477	18355109	2.3
2020-21*	485795	18057810	2.7

Source: National Statistical Office (NSO) M/o Statistics & PI

Third Revised Estimates, @Second Revised Estimate, * First Revised Estimates released on 31st Jan,2022

It may be seen that the Gross Capital Formation of Agriculture and Allied Sector as percentage of GVA of total Economy has come down from 2.5% during 2016-17 to 2.3 percent in 2019-20.

2.39. When the Committee asked as to whether it is a fact that as per the 'Situation analysis of Agricultural Households etc. in rural India' by the National Sample Survey Analysis 587 (in January to December 2019), a farming household's monthly income was Rs. 10218, the Department has furnished:

1. The Situation Assessment Survey (**SAS**) is carried out by the National Statistical Organization (**NSO**) at certain intervals only, and not on a regular annual basis.
2. The last two SAS results are available for the Agricultural Years, July 2012-June 2013, and July 2018-June 2019.
3. For the benchmark year 2015-16, the Doubling of Farmers' Income Committee has worked out average annual incomes of the agricultural households based on extrapolation of the data for the Agricultural Year, 2012-13.
4. Although the 2015-16 benchmark estimates of Doubling of Farmers' Income committee are not strictly comparable with the SAS results of 2018-19, a growth of 26.8% has been recorded in the average agriculture household's monthly income during 2015-16 and 2018-19.

Part II

Observations/ Recommendations

Analysis of Demands for Grants - Demand No.1

1. The Committee note that the Department of Agriculture and Farmers Welfare has been allocated Rs.1,24,000 Crore for 2022-23 at BE stage which is more than 4.82% more than RE 2021-22. The actual utilization of funds for 2019-20, 2020-21 and 2021-22 (as on 17.02.2022), w.r.t. RE stands at 92.74% 93.03% and 80.37%. Utilization of 80.37% funds by 17.02.2022 suggests that the Department should strive hard to fully utilize the funds in remaining nearly one and half months of 2021-22. The Committee feel that the Budget Estimate is a better source to compare with the Actual Expenditure rather than the Revised Estimate. Moreover, the Department might not been able to stick to its Monthly Expenditure Plan during 2021-22 so far. The Committee recommend that the Department should strive hard to ensure optimum utilization not less than cent percent of the allocated funds by sticking to the Monthly Expenditure Plan. They feel any rush of expenditure at the fag end of the year should be avoided at all costs.

2. The Committee note that while replying to a query about utilization of funds during 2021-22, the Department has submitted that taking into account the proposals in the pipeline, the Department is likely to utilise the entire Budget during the current FY 2021-22, except the quota allocated under mandatory provision for NE States where the utilisation is restricted on account of low cultivable area, non-release of matching share by those States and community landholding. This, in turn, clearly indicates that the Department has admitted that it will not be able to fully utilize the funds

allocated to it even before the close of year 2021-22. The Committee are of the considered view that since the Department is aware of the reasons/factors, which hamper cent percent utilization of funds available, it should suitably modify its Schemes including the funding pattern as well as method of implementation, so that effective and optimal utilization of funds earmarked for Agriculture Sector can be ensured. The Committee would like to be apprised of the steps taken in this regard.

3. The Committee note that as admitted by the Department in its replies, the proportion of Budgetary Allocations made in favour of the Department out of the total budget of the Government of India during the years 2019-20, 2020-21, 2021-22, 2022-23 stood at 4.68%, 4.41%, 3.53% and 3.14 % respectively. The same has increased in absolute terms reportedly but its percentage is declining continuously. The Committee have been informed that the Agriculture plays a vital role in India's economy as 54.6 of the total workforce is engaged in Agriculture and Allied Sector Activities as per the Census 2011. Given the importance of the Agriculture Sector, Government of India has taken several praiseworthy measures for its development in a sustainable manner. Steps have also been taken to improve the income of farmers. Keeping in mind the vital role played by Agriculture in overall Economy of the Country, the Committee recommend the Department to take up the issue of decline in percentage budgetary allocation in favour of the Department out of Central Pool with the Ministry of Finance and ensure that this declining trend is reversed or at least gets discontinued from the next Budget onwards.

Funds Surrendered by the Department

4. The Committee note from the reply of the Department that funds have been surrendered amounting to Rs. 34517.70 Crore, Rs. 23824.54 Crore and Rs. 9586.86 during 2019-20, 2020-21 and 2021-22 respectively. That means Rs. 67929.10 Crore have been surrendered by the Department in these years without spending. The Committee are of the opinion that the surrender of funds that is not at all a healthy practice; which the Committee observe was mainly on account of less requirement under NES (North Eastern States), SCSP (Schedule Caste Sub-Plan) and Tribal Area Sub-Plan (TASP) Components. The Committee express displeasure over surrender of funds. The Committee, therefore, recommend the Department to identify reasons avoidable surrender of funds and take corrective measures to ensure that the funds are utilized fully, properly and efficiently.

Supplementary Demands for Grants of the Department

5. The Committee have been informed that the Department, on the one hand, has made provisions for the Supplementary Demands of Rs. 12552.34 Crore during 2021-22 and on the other, were made for surrender of funds amounting to Rs. 9586.86 Crore. The Committee are constrained to note that raising supplementary demands and surrender of funds reflects poorly on the planning done by the Department before 2021-22. The Committee, therefore, desire the Department to undertake the planning of utilization of allocated funds seriously and ensure expenditure of the funds in the planned manner as decided. The Committee are of the considered opinion that sticking to implementing Monthly Expenditure Plan/Quarterly Expenditure Plan (MEP/QEP), as furnished by Department to the Ministry of

Finance in the Detailed Demands for Grants documents year after year, will go a long way in solving the problem of surrender of funds as well as raising Supplementary Demands.

Status of Utilization Certificates (UCs)

6. The Committee note that the amount of Utilization Certificate (UCs) pending with States and Union territories have kept on increasing over the years between 2016-17 and 2020-21. Committee are surprised to find the pending Utilization Certificates in 2016-17 was only Rs. 188 Crore that has multiplied more than seventeen times in five years period. That proves the monitoring mechanism of the Department has failed measurable in receiving the mandatory Utilization Certificates. As informed by the Department, upto 2018-19, UCs amounting to Rs. 917.36 Crore were pending which got increased to Rs. 1765.57 Crore during 2019-20. Further, during 2020-21, UCs worth Rs. 3237.11 Crore were pending with various States and Union territories. The Committee feel that this increasing pendency of UCs is surely hampering implementation of the Programmes/Schemes run by the Department as pending UCs deprive Implementing Agencies in getting further funds. It also reflects that the system of monitoring of implementation of Schemes by the Department is not performing its task diligently and in an effective manner. The Committee, therefore, recommend the Department to seriously look into the matter of increasing pendency of Utilization Certificates and take up the same with States / Union territories / Implementing Agencies in the era of advanced Information Technology tools with utmost seriousness and actively pursue them to utilize the allocated funds within stipulated time and furnish the UCs in time so that the farmers

living in these States and Union territories get maximum benefits from the Schemes/Programmes.

Doubling of Farmers' Income

7. It is a fact that many Departments, Organizations and Ministries of Government of India are responsible for Doubling of Income of each and every farmers of this Country within a fixed time frame. But there is no denial that major task for Doubling of income of farmers lies with the Department of Agriculture and Farmers Welfare. It appears from the reply furnish by the Department that the Department is far from Doubling the Income of Farmers rather in some States, between 2015-16 and 2018-19 i.e. in four years, like Jharkhand it has come down from Rs. 7068 to Rs. 4895, for Madhya Pradesh it has come down from Rs. 9740 to Rs. 8339, for Nagaland it has come down from Rs. 11428 to Rs. 9877, for Odisha it has come down from Rs. 5274 to Rs. 5112. This has happened when monthly agricultural household income of the Country has been increased from Rs. 8059 to Rs. 10218, that in the opinion of the Committee is a praise worthy and timely intervention by the Government to double the Farmers' Income. The Committee also note that as per Situation Assessment Survey carried out by the National Statistical Organization for all India, question remains to be answered in this regard is why in some States monthly household income is declining between 2015-16 and 2018-19, when the lot of farmers perhaps remains the same or increasing elsewhere and whether the Department of Agriculture and Farmers Welfare remains as a mute spectator. The Committee, therefore, recommend that the Department should formulate a Special Team to figure out the reasons for falling

farmers' income in those states and take some course corrective measures so that the doubling of farmers income is not lost sight of.

Organic Farming in Tribal Areas of the Country

8. There are perhaps five different Schemes of the Government of India i.e. promoting Organic Farming across the Country viz. 1. Paramparagat Krishi Vikas Yojana (PKVY), 2. Mission Organic Value Chain Development for North Eastern Region (MOVCDNER), 3. Capital Investment Subsidy Scheme (CISS), under the Soil Health Management Scheme, 4. National Mission on Oil Seeds and Oil Palm (NMOOP) and 5. National Food Security System (NFSS). The Committee find that many Countries of the World are way ahead in practicing Organic Farming in this regard. They feel all these Schemes having similar objectives for popularizing Organic Farming need to be brought under one umbrella so that the target, achievement and complete Organic Farming in all Tribal Areas of the Country are achieved in the foreseeable future.

9. The Committee find the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (No. 42 of 2005) is being implemented since September 2005 throughout the Country for the enhancement of livelihood security of the households in the rural areas under which atleast one hundred days of Guaranteed Wage Employment is provided to every household in every financial year. The Committee also find there are plethora of the Central Sector Schemes and Centrally Sponsored Schemes being implemented by the Department in different States and Union territories. The Committee in this regard desire that the MGNREG Act, 2005 and its implementation need

to be linked with all Central Sector Schemes and all Centrally Sponsored Schemes being implemented by the Department so that the income of farmers doubles within the given time frame.

Scheme-wise Analysis of Demands for Grants 2022-23 and Recommendations of the Committee on some of the Important Programmes/Schemes being implemented by the Department.

Pradhan Mantri Fasal Bima Yojna (PMFBY)

10. A Budgetary Allocation of Rs.15500 Crore has been made for the implementation of the Pradhan Mantri Fasal Bima Yojna (PMFBY) for 2022-23 against the RE of Rs.15989 Crore for 2021-22. As regards the lower allocation for the Scheme in 2022-23, as compared to BE 2021-22 of Rs.16000 Crore, the Department of Agriculture and Farmers Welfare has stated that the Scheme is demand driven and that based on the coverage and demand situation under the Scheme, additional funds, if required, may be sought at Revised Estimates 2022-23 Stage. The Committee recommend that the Department of Agriculture and Farmers Welfare should review the implementation of the Scheme at regular intervals to assess the demand situation and funds requirement for the Scheme.

11. The Committee desire that the Department shall look into the reasons for non-implementation of the Scheme by certain States and take necessary measures and attempt to address them in the best possible manner and also to ensure that the Scheme is made more attractive and beneficial to the farmers, especially in those State, which are prone to natural calamities so that farmers in all parts of the country have the opportunity to get benefits of the PMFBY Scheme.

12. The Committee also note that the reply of the Department that Aadhar seeding of beneficiary accounts and integration of land records, under the PMFBY, has been made in Maharashtra, Odisha and Rajasthan have taken steps to avoid and address the problem of duplicity and leakages in the PMFBY Scheme. The Committee feel, the Department should take all out measures so that success stories are replicated in all the remaining States and Union territories during 2022-23.

Modified Interest Subvention Scheme

13. The Committee note that a budgetary provision of Rs.19500.00 Crore has been made in BE 2022-23 for the implementation of the Modified Interest Subvention Scheme that was initiated during 2006-07 to provide concessional crop loans to farmers through the Kisan Credit Cards (KCCs). The Committee were informed that this is a Central Sector Scheme, cent percent funded by the Government of India. The RE 2021-22 for the Scheme Rs.18142.30 Crore. The Credit for Agriculture Sector, which comprise Term Loan and Short Term Credit for farmers is fixed by the Department of Financial Services, Ministry of Finance in consultation with NABARD. As per reply received, the Department of Financial Services is in the process of fixing the target of Ground Level Credit including Short Term Credit for farmers for 2022-23. The Committee also take note of the reply that utilization of funds under the Scheme for SC/ST Category is very less due to non-availability of disaggregated audited claims from the implementing agencies. Similarly the utilization of funds under the Scheme for North Eastern Region is not at all satisfactory as the total cultivable area in North

Eastern Region is perhaps about 2.74% of the total Gross Cropped Area (GCA) of the country and the community ownership of land is prevalent in that Regions. According to the reply Department of Agriculture and Farmers Welfare, has taken up a Kisan Credit Card (KCC) saturation drive all over the country in collaboration with Department of Financial Services and other stakeholders, between February 2020 onwards to bring maximum number of farmers under KCC and the credit needs of farmers would increase in 2022-23. However, the Department of Agriculture and Farmers Welfare has also stated that it does not have the details of State and Union territory-wise financial performance in respect of the Modified Interest Subvention Scheme. Since the Scheme is a demand driven Scheme for all eligible farmers of the Country, Committee fail to understand the difficulties being faced by the Department in assessing the financial performance of the Scheme in those very few States from which the demand has come. Moreover, the Department has furnished the reason that 'no State-wise Budgetary Allocations' are made for the Scheme i.e. singularly surprising and funds under the Scheme are released to Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) for settling the audited claims against the components of the Scheme received from Public Sector Banks, Private Sector Scheduled Commercial Banks, Regional Rural Banks (RRBs) and Cooperative Banks. Against this backdrop, the Committee recommend that the Department of Agriculture and Farmers Welfare shall device a suitable mechanism to enable it to have an updated and concurrent information on State and Union territory-wise annual and seasonal credit needs in the Agriculture Sector, State and Union

territory-wise beneficiaries of KCC particularly of Small and Marginal Farmers in the Country.

14. The Committee note the Kisan Credit Card Scheme was introduced perhaps during 2006-07 for issue of Kisan Credit Cards to the farmers. The Committee would like to know as to how many farmers are there in the Country by the end of 2021-22, State and Union territory-wise. The Committee would also like to know out of those available farmers, to how many farmers Kisan Credit Card has been issued, State and Union territory wise and how much more years the Department may take to cover all the farmers in this Country.

15. The Committee feel that an effective implementation of the Scheme has not taken place so far. They, therefore, recommend for taking necessary steps for effective implementation of the Scheme in 2022-23 by ensuring optimal utilization of the BE and if required, additional funds be sought for the Scheme at RE stage so that all the farmers are covered within a fixed time frame. Action taken in this regard may kindly be intimated to the Committee.

Rashtriya Krishi Vikas Yojana (RKVY)

16. The Committee have been informed that the Department of Agriculture and Farmers Welfare, in consultation with the *erstwhile* Planning Commission had launched Rashtriya Krishi Vikas Yojana (RKVY) as a State Plan Scheme of Additional Central Assistance (ACA) during 2007-08 to incentivise States to enhance investment in Agriculture and Allied Sectors

to achieve and sustain the desired growth rate in the said Sectors. The RKVY Scheme was converted to CSS (State Plan) from 2014-15. The Committee further note that RKVY has been revised as Rashtriya Krishi Vikas Yojana – Remuneration Approaches for Agriculture and Allied Sector Rejuvenation (RKVY – RAFTAAR) with more focus on infrastructure development and Value Addition Linked Production Projects for three years between 2017-18 and 2019-20 (i.e., co-terminus with the period of Fourteenth Finance Commission). The Committee have also been informed that no separate Budgetary Allocation has been provided for the RKVY for 2022-23. During 2022-23 Rs. 10433 Crore has been provided for the RKVY Cafeteria Scheme which includes Organic Farming, Soil Health & Fertility, Rainfed Area Development, Agriculture Mechanization and including Promotion of Agricultural Mechanization and Management of Crop Residue (CRM), Village Haats & Gramin Agricultural Marketing Scheme (GrAMS), Crop Diversification Programme and Per Drop More Crop, proposed to be merged with RKVY as per the recommendation of the EFC. The Committee appreciate the merger of various Schemes such as Mission on Organic Farming, Soil Health Card, Rainfed Area Development, Farm mechanization, More Crop per Drop, etc. into a Single Umbrella Scheme i.e. RKVY and giving freedom to States and Union territories for utilizing funds under these Components as per their own needs and priorities. The Committee, however, recommend the Department to strictly monitor the implementation of the RKVY so that the intended benefits of these components do not get diluted in each State and Union territory, and also in the name of the

financial freedom accorded to States and Union territories in Utilization of Funds under the RKVY.

Pradhan Mantri Annadata Aay Sanrakshan Abhiyaan (PM-AASHA)

17. The Committee note that the Pradhan Mantri Annadata Aay Sanrakshan Abhiyaan is being implemented by the Department with three components viz., Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS) and Private Procurement and Stockist Scheme (PPSS) with the aim to ensure remunerative prices for pulses, oilseeds and copra throughout the country. The Committee also note the reply of the Department that during 2021-22, the Department had proposed Rs. 500 crore for the scheme against which the BE was approved for Rs. 400 crore. They are surprised to find that the revised estimate for 2021-22 has been drastically reduced to Rs. 1 crore against which the actual expenditure as on 28.01.2022 was reportedly nil. The Committee are surprised to find the demand for Rs. 500 crore during 2021-22 has no takers that proves poor planning by the Department for implementation of this important scheme. The Committee also note the reply of the Department that mentions the reason for the complete non-satisfactory implementation is non-receipt of proposals from the States and Union territories. The Committee cannot accept that the scheme is demand driven. Moreover there was complete non-satisfactory implementation of the scheme during 2021-22. The Committee therefore, desire the Department to find out the reasons of this non- satisfactory implementation of the scheme in all States and Union territories. They also desire that the scheme should be revamped during

2022-23, be implemented in all States and Union territories. Steps taken by the Department in this regard may be conveyed to the Committee.

Agriculture Infrastructure Fund (AIF)

18. The Committee note that a budgetary provision of Rs.500 Crore has been made for 2022-23 for the implementation of the Agriculture Infrastructure Fund (AIF) Scheme against the RE of Rs.200 Crore during 2021-22. Under the Scheme, Rs.1 lakh Crore has been earmarked for the implementation of the Scheme over 10 years. According to the Department of Agriculture and Farmers Welfare, the AIF portal has so far received 15,500 applications seeking subsidized loan worth Rs 13,400 Crore under the Agriculture Infrastructure Fund (AIF) Scheme. Out of this, a total of 8900+ projects have been sanctioned under the Scheme worth loan of Rs.6431 Crore, which includes in principle sanction by the NABARD. During 2021-22, (upto31.01.2022) Rs.12,54,12,329/- has reportedly been released to lending institutions on account of Interest Subvention & Credit Guarantee. Taking into account the present pace of implementation of the Scheme, the Committee recommend that the Department of Agriculture and Farmers Welfare shall chalk-out a detailed year-wise action plan for the implementation of the Scheme during the remaining years of the targeted 10-year period. The year-wise targets in terms of quantum of funds requirement for different components of the Scheme and the quantum of funds required for loan sanction / release for infrastructure development may be set for

utilization of funds earmarked for the Scheme. The Scheme should be vigorously monitored at the State, Union territory, District and Village levels. The Committee would like to be apprised of the action taken in the matter.

Mission for Integrated Development of Horticulture (MIDH)

19. From the reply furnish to the Committee it is found that MIDH aims for holistic growth of Horticulture Sector covering fruits, vegetables, Root and Tuber Crops, Mussels, Spices, Flowers, Aromatic Plants, Coconuts, Cashew and Cocoa. All States and Union territories are covered under MIDH. The BE 2022-23 for MIDH is Rs. 1900 Crore against the non-satisfactory expenditure of Rs. 845 Crore during 2020-21 and Rs. 630 Crore during 2021-22. The Committee feel the expenditure under MIDH is not satisfactory and the Department should take all measures to utilize Rs. 1900 Crore as per the Monthly Expenditure Plan prepared during 2022-23 for a cent percent utilization of funds. Steps taken by the Department in this regard and its outcome may please be intimated to the Committee.

Integrated Scheme for Agricultural Marketing

20. The Committee are unhappy to find the reply of the Department that till date only 1000 mandis in 18 different steps and 3 Union territories have only been integrated with e-NAM platform. Further, 1.72 Crore of farmers and only 2.18 lakh traders have only been

registered on the e-NAM portal. The Committee have their own doubts as to when all States and Union territories in the Country will be integrated with the e-NAM platform. They, therefore, recommend that an attempt should be made to integrate the e-NAM platform with all the States and Union territories.

New Delhi
22 March, 2022
01 Chaitra, 1944 (saka)

P.C. Gaddigoudar
Chairperson
Standing Committee on Agriculture,
Animal Husbandry and Food Processing

ANNEXURE-1

Department of Agriculture & Farmers Welfare

BE, RE, Proposed & Accepted

S. No.	Name of Mission/Scheme	2018-19					2019-20					2020-21				
		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/ Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess
	1	2	3	4	5	6 (4-5)	7	8	9	10	11 (9-10)	11	12	13	14	15 (13-14)
1	Secretariat	180.81	166.43	170.67	167.90	2.77	190.35	182.97	165.48	168.44	-2.96	200.24	179.68	181.82	117.32	64.50
2	Interest Subsidy	25600	15000	14987	11495.66	3491.34	22000.00	18000	17863.43	16218.74	1644.69	28000	21175	19831.75	12744.11	7087.64
3	Pradhan MantriFasalBimaYojna (NCIP)	11000	13014.15	12983.10	11945.33	1037.77	16000.00	14000	13640.85	12639.22	1001.63	19690.19	15695	15306.55	9795.99	5510.56
4	Pradhan MantriKrishiSinchaiYojna	3960	4000.00	2954.69	2918.37	36.32	4650.00	3500	2032.20	2700.03	-667.83	4500	4000	2563.20	1352.98	1210.22
5	Implementation of MIS/PSS	200	200	2000	1400.00	600.00	4992.00	3000	2010.20	2004.60	5.60	14337	2000	996.00	1355.67	-359.67
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	0.00	0.00	591.62	584.33	7.29	600.00	600	594.29	594.23	0.06	2000	600	600.00	548.20	51.80
7	Pradhan MantriAnnadataAaySanraks hanAbhiyan (PM-AASHA)	0.00	0.00	1400	0.00	1400.00	2444.00	1500	321	313.18	7.82	1500	500	300.00	0.00	300.00
8	Distribution of Pulses to State/ Union territories for Welfare Schemes	0.00	0.00	550.08	0.00	550.08	2004.00	800	370	733.90	-363.90	2250	800	620.00	284.20	335.80
9	Pradhan MantriKisanSammanNidhi (PM-KISAN)	0.00	0.00	20000	5962.25	14037.75	0.00	75000	54370.15	48713.84	5656.31	60180	75000	65000.00	59359.91	5640.09
9.1	PradhanmantriKisan Pension Yojna	0.00	0.00	0.00	0.00	0.00	0.00	900	200	125.00	75.00	749.40	220	50.00	0.00	50.00

S. No.	Name of Mission/Scheme	2018-19					2019-20					2020-21					
		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	
9.2	Formation and Promotion of Farmers Producers Organizations	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	200.00	500	250	101.75	148.25	
9.3	Agriculture Infrastructure Fund	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	208.00	0.00	208.00	
10	Diesel Subsidy	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
11	GREEN REVOLUTION																
	11.1	RashtriyaKrishiVikasYojna	5225.00	3600.00	3600.00	3370.38	229.62	4700.00	3745.00	2760.00	3085.43	-325.43	5747.00	3700.00	2551.21	1082.88	1468.33
	11.2	KRISHONNANTI YOJNA	17821.00	10719.42	8562.84	8739.28	-176.44	12204.37	9257.24	7576.40	7214.84	361.56	16631.98	10030.09	8299.39	5274.63	3024.76
	11.2.1	Integrated Development of Horticulture	2549.19	2546.30	2108.13	2003.48	104.65	2728.70	2234.57	1592.55	1338.18	254.37	2605.73	2310.25	1618.92	845.78	773.14
	11.2.2	Technology Mission of Oilseeds and Oilpalm	909.86	402.07	354.48	343.20	11.28	0.00	0.00	0.00	0.00	0.00	0.00	503.17	499.67	406.57	93.10
	11.3	National Mission for Sustainable Agriculture	4965.49	1586.61	1246.41	1264.24	-17.83	1792.13	1316.88	929.14	891.73	37.41	1612.11	1406.90	1076.44	586.82	489.62
	11.3.1	National Project on Organic Farming	24.35	24.34	17.53	19.58	-2.05	26.70	19.23	16.79	13.47	3.32	24.75	28.63	25.65	8.81	16.84
	11.3.2	National Project on Soil & Health Fertility	871.05	407.84	307.50	320.20	-12.70	351.23	333.95	164.22	164.97	-0.75	336.95	324.43	229.99	156.17	73.82
	11.3.3	Organic Value Chain for North East	160.00	160.00	182.46	175.49	6.97	160.00	160.00	160.00	103.80	56.20	320.00	175.00	175.00	89.40	85.60
	Name of	2018-19					2019-20					2020-21					

Mission/Scheme		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess
11.3.4	Mission for Sustainable Agriculture (RADP)	1163.00	234.00	225.00	216.24	8.76	275.00	250.00	146.06	186.92	-40.86	300.00	202.50	145.00	80.72	64.28
11.3.5	Soil and Land Use Survey of India	26.92	25.43	27.42	25.42	2.00	29.20	28.70	27.71	26.65	1.06	30.45	30.34	27.80	19.99	7.81
11.3.6	ParamparagatKrishiVikasYojna	2420.17	360.00	300.00	328.69	-28.69	475.00	325.00	299.36	283.67	15.69	344.96	500.00	350.00	165.78	184.22
11.3.7	National Project on Agro-Forestry	300.00	75.00	40.00	28.59	11.41	75.00	50.00	28.00	27.73	0.27	105.00	36.00	29.00	14.77	14.23
11.3.8	National Bamboo Mission	0.00	300.00	146.50	150.03	-3.53	400.00	150.00	87.00	84.52	2.48	150.00	110.00	94.00	51.18	42.82
11.4	National Mission on Agricultural Extension and Technology	5192.75	2937.48	2377.69	2582.14	-204.45	3619.32	2625.42	2515.82	2448.22	67.60	6403.62	2877.40	2583.67	1810.95	772.72
11.4.1	Sub-Mission on Agriculture Extension	1552.06	1040.88	894.05	910.78	-16.73	1314.93	970.98	960.31	951.58	8.73	1323.50	1221.93	959.33	579.33	380.00
11.4.2	Information Technology	55.00	56.00	35.00	40.83	-5.83	60.80	40.00	31.13	35.95	-4.82	49.00	40.00	45.00	18.38	26.62
11.4.3	Sub-Mission on Seeds & Planting Material	521.31	340.60	338.90	338.39	0.51	506.00	387.73	308.27	291.19	17.08	514.92	389.04	332.00	141.98	190.02
11.4.4	Sub-Mission on Agricultural Mechanization	2836.85	1200.00	930.20	1127.78	-197.58	1500.00	1033.34	1044.57	992.18	52.39	4233.84	1033.09	1050.34	938.35	111.99
11.4.5	Sub-Mission on Plant Protection and Plant Quarantine	227.53	300.00	179.54	164.36	15.18	237.59	193.37	171.54	177.32	-5.78	282.36	193.34	197.00	132.91	64.09
11.5	Integrated Scheme on Agriculture Cooperation	827.83	130.00	144.68	137.79	6.89	141.90	135.00	145.50	193.97	-48.47	885.20	405.50	356.34	301.98	54.36
Name of Mission/Scheme		2018-19					2019-20					2020-21				

		BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess	BE (Proposed)	BE (Accepted)	RE	Actual Exp.	Short fall/Excess
11.6	Land Development Banks (Central)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11.7	Integrated Scheme on Agricultural Marketing	1137.82	1104.50	550.77	509.25	41.52	1029.49	658.43	386.71	325.40	61.31	816.76	550.00	402.25	195.55	206.70
11.8	National Food Security Mission	1902.32	1700.00	1520.14	1614.69	-94.55	2504.81	2014.83	1789.96	1779.89	10.07	1852.79	1610.62	1377.13	908.69	468.44
11.8.1	National Mission on Edible Oils	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2000.00	0.00	0.00	0.00	0.00
11.9	Integrated Scheme on Agriculture Census and Statistics	322.17	302.14	257.61	281.29	-23.68	379.10	268.26	213.09	234.47	-21.38	448.80	361.84	381.49	216.14	165.35
11.10	National Rainfed Area Authority	13.57	10.32	2.93	3.20	-0.27	8.92	3.85	3.63	2.98	0.65	6.97	4.41	3.48	2.15	1.33
12	Damodar Valley Corporation	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Grand Total-Demand No. 1- Department of Agriculture, Cooperation & Farmers Welfare	63986.81	46700.00	67800.00	46583.50	21216.50	69784.72	130485.21	101904.00	94511.45	7392.55	155985.81	134399.77	116757.92	92017.64	24740.28

Department of Agriculture & Farmers Welfare

S. No.	Name of Mission/Scheme	2021-22			
		BE (Proposed)	BE (Accepted)	RE	AE (as on 28.01.2022)
Total- Grand Total- Grant No. 1					
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		145605.81	123017.57	118294.24	93236.22
Schemes					
I- Central Sector Schemes/Projects					
1	Pradhan MantriFasalBimaYojna-NCIP	17264.50	16000.00	15989.39	9718.61
2	Interest Subsidy for Short Term Credit to Farmers	23292.50	19468.31	18142.30	10236.20
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	1700.00	1500.50	3595.61	1009.82
4	Pradhan MantriAnnadataAaySanrakshanAbhiyan (PM-AASHA)	500.00	400.00	1.00	0.00
5	Distribution of Pulses to state/ union territories for Welfare Schemes	600.00	300.00	50.00	0.00
6	Promotion of Agricultural Mechanization for in-situ Management of Crop Residue	2000.00	700.00	700.00	691.12
7	Pradhan MantriKisanSammanNidhi (PM-KISAN)	75000.00	65000.00	67500.00	66230.90
8	PradhanmantriKisanMandhanYojna	50.00	50.00	0.50	0.00
9	Formation and Promotion of Farmers Producers Organizations	300.00	700.00	250.00	21.15
10	Agriculture Infrastructure Fund	1116.00	900.00	200.00	12.54
Total- Central Sector Schemes/Projects		121823.00	105018.81	106428.80	87920.34
II - Centrally Sponsored Schemes					
1	Pradhan MantriKrishiSinchaiYojna-Per Drop More Crop (PMKSY)	4000.00	4000.00	2000.00	779.18
2	Green Revolution				
2.1	RastriyaKrishiVikasYojna	4530.00	3712.44	2000.00	1128.07
2.2	KrishiionnatiYojna				
2.2.1	National Food Security Mission	3539.00	2096.00	1540.00	594.63
2.2.1.1	National Food Security Mission-Oilseeds and Oil Palm	1839.00	536.00	300.00	
2.2.1.2	National Food Security Mission- Other Crops	1700.00	1560.00	1240.00	
Total- National Food Security Mission		3539.00	2096.00	1540.00	594.63
2.2.2.1	Technology Mission on Oilseeds and Oilpalm	0.00	0.00	0.00	0.00
2.2.2	National Project on promotion of Organic Farming	12.50	12.00	6.00	0.04
2.2.3	Organic Value Chain Development for NES Region	200.00	200.00	174.81	70.78
2.2.4	National Project on Management of Soil Health & Fertility	315.00	315.00	100.00	0.08

S. No.	Name of Mission/Scheme	2021-22			
		BE (Proposed)	BE (Accepted)	RE	AE (as on 28.01.2022)
Total- Grand Total- Grant No. 1					
2.2.5	National Mission for Sustainable Agriculture (RADP & Climate change)	200.00	180.00	110.00	39.66
2.2.6	ParamparagatKrishiVikasYojna	500.00	450.00	100.00	32.12
2.2.7	National Project on Agro-Forestry	36.00	34.00	20.00	8.37
2.2.8	Mission for Integrated Development of Horticulture including NBHM	3184.25	2385.00	1594.00	573.20
2.2.9	Sub-Mission Seeds & Planting Material	642.10	448.00	310.00	86.01
2.2.10	Sub-Mission on Plant Protection and Plant Quarantine	81.18	45.00	31.00	18.49
2.2.11	Sub-Mission on Agriculture Extension	1224.26	1173.75	924.00	480.51
2.2.12	Information Technology	79.30	50.00	55.19	18.90
2.2.13	Sub-Mission on Agricultural Mechanization	2553.19	1050.00	850.00	632.76
2.2.14	Integrated Scheme on Agriculture Census and Statistics	483.42	374.00	267.00	202.18
2.2.15	Integrated Scheme on Agriculture Cooperation	895.94	373.00	373.00	90.43
2.2.16	Integrated scheme on Agricultural Marketing	490.00	410.00	264.20	103.30
2.2.17	National Bamboo Mission	110.00	100.00	70.00	14.56
2.2.18	National Mission on Edible Oils (Oilpalm)	0.00	0.00	100.00	0.00
Total- KrishonnatiYojna		14546.14	9695.75	6889.20	2966.02
Total- Green Revolution		19076.14	13408.19	8889.20	4094.09
Total- Centrally Sponsored Schemes		23076.14	17408.19	10889.20	4873.27
Total- Scheme (Central Sector +CSS)		144899.14	122427.00	117318.00	92793.61
Non-Scheme					
1	Secretariat	173.64	147.28	154.45	121.25
2	International Cooperation	44.69	49.69	49.69	33.59
3	Other Attached and Subordinate Offices	411.04	360.50	723.56	265.96
4	Other Central Sector Expenditure	77.30	33.10	48.54	21.81

Total-Non-Scheme	705.67	590.57	976.24	442.61
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)	145605.81	123017.57	118294.24	93236.22

Department of Agriculture & Farmers Welfare			
(Rs. in Crore)			
S. No.	Name of Mission/Scheme	BE 2022-23 (Proposed)	BE 2022-23 (Accepted-I)
I- Central Sector Schemes/Projects			
1	Pradhan MantriFasalBimaYojna	19000.00	15500.00
2	Modified Interest Subvention Scheme	40700.00	19500.00
3	Implementation of Market Intervention Scheme/Price Support Scheme(MIS/ PSS)	5000.00	1500.00
4	Pradhan MantriAnnadataAaySanrakshanAbhiyan (PM-AASHA)		
4.1	Private Procurement and Stockist Scheme (PPSS)	0.50	0.50
4.2	Price Deficiency Payment Scheme (PDPS)	0.50	0.50
	Total- Pradhan MantriAnnadataAaySanrakshanAbhiyan (PM-AASHA)	1.00	1.00
5	Distribution of Pulses to state/ union territories for Welfare Schemes	10.00	9.00
6	Pradhan MantriKisanSammanNidhi (PM-KISAN)	73602.47	68000.00
8	PradhanmantriKisanMandhanYojna	120.00	100.00
9	Formation and Promotion of Farmers Producers Organizations	1480.00	500.00
10	Agriculture Infrastructure Fund	640.00	500.00
11	National Beekeeping Honey Mission (NBHM)	171.00	100.00
	Total- Central Sector Schemes/Projects	140724.47	105710.00
II - Centrally Sponsored Schemes			
1	RastriyaKrishiVikasYojna	10602.61	10433.00
2	KrishionnatiYojna		
2.01	Food and Nutrition Security	1425.74	1395.00

2.02	Edible Oil-Oil Palm	1385.00	900.00
2.03	Edible Oils-Oilseeds	980.80	600.00
2.04	Organic Value Chain Development for NES Region	200.00	198.00
2.05	Mission for Integrated Development of Horticulture	2138.26	1900.00
2.06	Seeds & Planting Material	520.35	305.00
2.2.11	Agriculture Extension	1202.22	1000.00
2.2.12	Digital Agriculture	70.30	60.00
2.2.14	Agriculture Census and Statistics	352.08	325.00
2.2.16	Agricultural Marketing	791.15	500.00
Total- Krishonnati Yojna		9065.90	7183.00
Total- Centrally Sponsored Schemes		19668.51	17616.00
Total	Scheme	160392.98	123326.00
Establishment and Other Central Sector Expenditure			
1	Secretariat	175.55	163.40
2	International Cooperation	50.73	50.73
3	Other Attached and Subordinate Offices	445.62	419.37
4	Other Central Sector Expenditure	31.45	40.50
Total-Non-Scheme	Establishment and Other Central Sector Expr	703.35	674.00
Total- Grand Total- Grant No. 1 (Scheme +Non-Scheme)		161096.33	124000.00

**Standing Committee on Agriculture, Animal Husbandry and Food Processing
(2021-22)**

Minutes of the Eighth Sitting of the Committee

The Committee sat on Tuesday, the 22nd February, 2022 from 1100 hours to 1310 hours in Committee Room 'C', Ground Floor, Parliament House Annexe, New Delhi.

Present

Shri P.C. Gaddigoudar, Chairperson

Members

Lok Sabha

2. Shri Devendra Singh 'Bhole'
3. Shri A. Ganeshamurthi
4. Shri Kanakmal Katara
5. Shri Devji Mansingram Patel
6. Smt. Shardaben Anilbhai Patel
7. Shri Pocha Brahmananda Reddy

Rajya Sabha

8. Smt. Ramilaben Becharbhai Bara
9. Shri Kailash Soni
10. Shri Ram Nath Thakur

Secretariat

1. Shri Shiv Kumar - Joint Secretary
2. Shri Sundar Prasad Das - Director
3. Shri Prem Ranjan - Deputy Secretary

Witnesses

Ministry of Agriculture and Farmers Welfare
(Department of Agriculture and Farmers Welfare)

S. No.	Name of the Representatives	Designation
1.	Shri Sanjay Agarwal	Secretary
2.	Shri Manoj Ahuja	OSD (DAFW)
3.	Shri. Abhilaksh Likhi	AS
4.	Shri Sanjiv Kumar	AS&FA
5.	Shri Pashant Kumar Swain	AS
6.	Shri Lal Sanglur	Sr. ESA
7.	Shri Ashok Kumar Singh	Agriculture Commissioner
8.	Dr. Naveen Prakash Singh	Chairman CACP
9.	Ms. Shomita Biswas	Joint Secretary
10.	Ms. Namita J. Priyadarshee	Joint Secretary
11.	Smt. Chhavi Jha	Joint Secretary
12.	Shri Rajbr Singh Panwar	Joint Secretary
13.	Ms. Shubha Thakur	Joint Secretary
14.	Ms. Alaknanda Dayal	Joint Secretary
15.	Ms. Vijaya Lakshmi Nadendla	Joint Secretary
16.	Shri Priya Ranjan	Joint Secretary
17.	Shri Ritesh Chauhan	Joint Secretary
18.	Shri Samuel Praveen Kumar	Joint Secretary
19.	Shri Ashwani Kumar	Joint Secretary
20.	Shri Jay Karan Singh	Joint Secretary
21.	Shri Pramod Kumar Meherda	Joint Secretary

2. At the outset, Hon'ble Chairperson welcomed the Members of the Committee and the representatives of the Department of Agriculture and Farmers Welfare (Ministry of Agriculture and Farmers Welfare) to the sitting of the Committee convened for Oral Evidence of the representatives of the Department in connection with examination of Demands for Grants Demand No.1 of the Department of Agriculture and Farmers Welfare (DA&FW) for 2022-23. Hon'ble Chairperson apprised them of the Direction 58 of the Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

3. After the witnesses introduced themselves, a Power-point Presentation was made wherein the Committee were briefed about the Schemes and Programmes of the Department as also about its Budget Proposals and the proposed utilization of funds.

The Power-point Presentation covered the following main points:-

- (i) Achievements of Department of Agriculture & Farmers Welfare (DA&FW);
- (ii) Overview of Demands for Grants of DA&FW for 2022-23;
- (iii) Scheme-wise Demands for Grants for 2022-23;
- (iv) Implementation of (a) Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN), (b) Pradhan Mantri Fasal Bima Yojana (PMFBA) ; (c) Modified Interest Subvention Scheme, (d) Formation & Promotion of 10,000 FPOs, (e) Agriculture Infrastructure Fund, (f) Pradhan Mantri Annadata Aay Sanrakshan Abhiyaan (PM-AASHA), (g) Rashtriya Krishi Vikas Yojana (RKVY), (h) Mission for Integrated Development of Horticulture (MIDH), (j) National Mission on Edible Oils - Oil Seeds (NMEO-OS), (k) Integrated Scheme for Agricultural Marketing (ISAM), (l) Digital Agriculture Mission (DAM) and (m) Sub-Mission on Agricultural Mechanization (SMAM), etc.
- (v) Demand & Production of important Agricultural Produces;
- (vi) Pendency of Utilization Certificates from State / UT Governments, etc..

4. The Chairperson and the Members of the Committee inter-alia raised several issues/points, as briefly mentioned below, and sought clarifications from the Department:-

- (i). Merging of different Schemes run by the Department into the Rashtriya Krishi Vikas Yojana (RKVY) for holistic implementation;
- (ii). Fixing of Minimum Support Price (MSP) at one and half times of the Input cost;
- (iii). Ensuring Kisan Credit Card (KCC) facilities for all farmers;
- (iv). Ensuring more proposals under Agriculture Infrastructure Fund;
- (v). Ensuring increase in Income of Farmers of all States/Union territories;
- (vi). Need to promote Traditional Farming Practices;
- (vii). Ensuring effective implementation of 'Soil Health Card' Scheme;
- (viii). Ensuring welfare of Tribal farmers and increasing their income;

- (ix). Promoting Organic Farming in the Tribal Areas;
- (x). Reduction of percentage share of the Department out of the total budget of Central Government;
- (xi). Issue of less expenditure under Krishi Vikas Yojana (RKVY);
- (xii). Ensuring Credit Facilities to needy farmers;
- (xiii). Need to ensure proper utilization of funds so that farmers are benefitted;
- (xiv). Renaming Schemes run by the Department so that all farmers can understand them;
- (xv). Monetization of different subsidies given to farmers, etc.

5. The Representatives of the Department of Agriculture and Farmers Welfare responded to most of the queries raised by the Members. The Chairperson, then, thanked the witnesses for sharing valuable information with the Committee on the Subject and directed them to furnish the requisite information on the points/items, which were not readily available with them to the Secretariat by **25th February, 2022**, positively.

The Committee then adjourned.

(A copy of the verbatim proceedings of the Sitting has been kept separately.)

**STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD
PROCESSING**

(2021-22)

MINUTES OF THE FOURTEENTH SITTING OF THE COMMITTEE

The Committee sat on Tuesday, the 22nd March, 2022 from 1500 hrs. to 1530 hrs. in the Committee Room 'D', Ground Floor, Parliament House Annexe, New Delhi.

Present

Shri P.C. Gaddigoudar – Chairperson

**Members
Lok Sabha**

2. Shri Horen Sing Bey
3. Shri Kanakmal Katara
4. Shri Abu Taher Khan
5. Shri Mohan Mandavi
6. Shri Devji Mansingram Patel
7. Smt. Shardaben Anilbhai Patel
8. Shri Shrinivas Dadasaheb Patil
9. Shri Pocha Brahmananda Reddy
10. Shri Mohammad Sadique
11. Shri Virendra Singh

Rajya Sabha

12. Smt. Ramilaben Becharbhai Bara
13. Shri Kailash Soni
14. Shri Ram Nath Thakur

Secretariat

- | | | | |
|----|------------------------|---|------------------|
| 1. | Shri Shiv Kumar | – | Joint Secretary |
| 2. | Shri Sundar Prasad Das | – | Director |
| 3. | Shri Prem Ranjan | – | Deputy Secretary |

2. At the outset, the Chairperson welcomed the Members to the Sitting of the Committee. Thereafter, the Committee took up for consideration the followings Reports:

(i) Draft Report on 'Demands for Grants (2022-23)' of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare);

*(ii) XXXX XXXX XXXX XXXX XXXX

*(iii) XXXX XXXX XXXX XXXX XXXX

*(iv) XXXX XXXX XXXX XXXX XXXX

*(v) XXXX XXXX XXXX XXXX XXXX

*(vi) XXXX XXXX XXXX XXXX XXXX

3. After some deliberations, the Committee adopted the Draft Reports without any modifications and the Committee authorized the Chairperson to finalize and present these Reports to Parliament.

The Committee then adjourned.

*Matter not related to this Report